



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Tuesday,2nd April 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]

BEFORE:

**HONOURABLE THE CHIEF JUSTICE
HONOURABLE MR. JUSTICE SUMAN SHYAM**

COURT NO: 1

[DIVISION BENCH-I]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
- FOR ORDERS -				
1	PIL/7/2015 FIXED, WITH WP(C)/3801/2015 (D/O)	RAJEEB KALITA Versus THE STATE OF ASSAM AND 16 ORS	MS.S BHUYAN MR.B D KONWAR MS.S BARUA MRS.J M KONWAR	MR. K N CHOUDHURY SR. ADV.(R-14-17) MR D J DAS MR D NATH, SGA, ASSAM MR. B. CHOUDHURY,SC, PWD(R10) SC, GHC(R8-9)
- FOR FRESH ADMISSION WITHOUT STAY/BAIL -				
2	PIL/4/2024 FIXED	DIGANTA SAIKIA Versus THE STATE OF ASSAM AND 6 ORS	MR. P BORDOLOI MS M NIROLA	GA, ASSAM
- ADMISSION WITH NOTICE SERVED - REPLY NOT FILED -				
3	PIL(Suo Moto)/2/2023 FIXED	IN RE- PLIGHT OF CHILDREN IN TEMPORARY SHELTER HOMES Versus THE STATE OF ASSAM AND ANR.	MR. B D KONWAR SR. ADV. (AMICUS CURIAE)	MRS. R S CHOWDHURY, R-2, ASLSA
4	WA/265/2023 FIXED	UNION OF INDIA Versus LALMALSAWMI	MR. B CHAKRAVARTY MR. S K MEDHI	MR S DUTTA (R-1-3,5-49,51,52, 54- 69,71-87,89,103,105-117, 119- 126,128-145,148,159) MS. I DAS (R-1-3,5-49,51,52, 54- 69,71-87,89,103,105-117,119-126, 128-145,148,159,161-163,172-177) GA, MIZORAM
	WITH I.A.(Civil)/1958/2023 in WA/265/2023	UNION OF INDIA Versus LALMALSAWMI	MR. B CHAKRAVARTY MR. S K MEDHI	GA, MIZORAM
5	WITH WA/320/2023	THE UNION OF INDIA AND 4 ORS. Versus LALTHANSANGI SAILO AND 4 ORS.	MR. S K MEDHI	MR. P D NAIR MR. A CHETRY MR G ALAM MR. H ROHMAN MS S GOYAL GA, MIZORAM
	WITH I.A.(Civil)/2377/2023 in WA/320/2023	THE UNION OF INDIA AND 4 ORS. Versus LALTHANSANGI SAILO AND 4 ORS.	MR. S K MEDHI	GA, MIZORAM

6 [WA/268/2023](#)
CAVT. NO.07442/023,
FIXED, CAVT./744/2023

BANABINA BRAHMA
Versus
THE STATE OF ASSAM AND 5 ORS.

MR B D DAS
MR D KALITA
MR. H R DAS

SC, HIGHER EDU
SC, APSC
MR P BHARDWAJ
SC, BTC
FOR CAVEATOR
MR. D J BORAH

HEARING

7 [WP\(C\)/4034/2013](#)

EQUALITY FORUM
Versus
THE STATE OF ASSAM AND 7 ORS

MR.M K CHOUDHURY
MR.N BARUAH
MR.T N SRINIVASAN

GA, ASSAM
MR.D K DAS
MR.M SARANIA
MR.S R GOGOI
MR.S U AHMED
MS.M GOSWAMI
MR.D MAHANTA
MR. D. MAZUMDER, ADDL.
AG,ASSAM
MRD DUARA
MS.L GOGOI

WITH

8 [WP\(C\)/2752/2013](#)

MD. SHAKEEL SAADULLAH and ANR
Versus
THE STATE OF ASSAM AND 5 ORS

MR G BAISHYA (P1)
U K NAIR
A SARMA
A CHETRY
MD. A HASSAN (P1)
MS. B BORA (P1)
MS. B BORA (P1)

MR. N DUTTA
MR G BAISHYA
MR. D K DAS
MD. A HASSAN
SC, FINANCE
MR D DUARA

9 [WA/186/2019](#)
FIXED

M/S. SHREE SHYAM ISPAT
Versus
ASSAM POWER DISTRIBUTION COMPANY
LTD. AND 2 ORS

MR D K MISHRA
MR. S K KEJRIWAL
MS. S KEJRIWAL

SC, APDCL

10 [WP\(C\)/7861/2019](#)

UNION OF INDIA AND 9 ORS.
Versus
BIRAJ BORTHAKUR

MR. S C KEYAL
MR. R K D CHOUDHURY,
ASGI

MR. C S HAZARIKA
MR. K BHATTACHARJEE

11 [WP\(C\)/8682/2019](#)

KRISHNA KANTA DEBNATH
Versus
THE STATE OF ASSAM AND 2 ORS.

MR. K N CHOUDHURY
MR. A K DUTTA
MR. B PURKAYASTHA
MR. B PURKAYASTHA
MR. U SARMA

SC, N C T E
SC, SEC. EDU.

WITH

12 [WP\(C\)/7959/2017](#)

PARTHA SARATHI CHOUDHURY and 3
ORS.
Versus
THE STATE OF ASSAM and 3 ORS.

MR. B SAHARIA
MR.J U N M LASKAR
MR. A M BARBHUIYA
MRA R BHUYAN
MS.F BEGUM
MS.M MEDHI

GA, ASSAM
SC, SECONDARY
EDUCATION

WITH

13 [WP\(C\)/840/2018](#)

PRABHASH KUMAR SARMA
Versus
THE STATE OF ASSAM

MR A R BHUYAN

GA, ASSAM
SC, SEC. EDU.

WITH

14 [WP\(C\)/5480/2019](#)

IBRAHIM KHAN AND ANR.
Versus
THE STATE OF ASSAM AND 2 ORS.

MR. S K DAS
MR. D BARMAN

MR. I ALAM (SC, N.C.T.E)
SC, SEC. EDU.

WITH

15 [WP\(C\)/5992/2019](#)

SHAHUD AHMED BARLASKAR
Versus
THE STATE OF ASSAM AND 4 ORS.

MR. A K DUTTA
MR. B PURKAYASTHA
MR. S SUTRADHAR

MR. I ALAM
SC, N C T E
SC, SEC. EDU.

WITH

16 [WP\(C\)/4250/2020](#)

SYED USUF ALI
Versus
THE STATE OF ASSAM AND 3 ORS

MR A R BHUYAN
MR. A K DUTTA
MR. B PURKAYASTHA
MR A B DEY
MR. S SUTRADHAR

SC, N C T E
SC, SEC. EDU.

WITH

17 [WP\(C\)/571/2022](#)

CHAND MOHOMMAD ALI AND 7 ORS
Versus
THE STATE OF ASSAM AND 6 ORS

MR H BEZBARUA
MR. U SARMA

SC, SEC. EDU.

18	C.Ex.App./5/2020	COMMISSIONER, CENTRAL EXCISE AND SERVICE TAX Versus SARVOPARI IMPEX PRIVATE LTD.	MR. S C KEYAL ASSTT.S.G.I.	MS. M L GOPE MS. N HAWELIA MS S SHARMA
	WITH			
19	C.Ex.App./9/2020	COMMISSIONER, CENTRAL EXCISE AND SERVICE TAX Versus EKTARA EXPORTS PRIVATE LTD.	MR. S C KEYAL	MS. M L GOPE MS. N HAWELIA MS S SHARMA
20	C.Ex.App./6/2020	COMMISSIONER OF CENTRAL EXCISE AND SERVICE TAX, DIBRUGARH Versus M/S NORTH EASTERN CABLES AND CONDUCTORS PRIVATE LIMITED	MR. S C KEYAL MR. B SARMAH MR. S B RAHMAN MR B HAZARIKA	MR G N SAHEWALLA MR D SENAPATI MS. S. TODI MR H K SARMA
	WITH I.A.(Civil)/1978/2020 in C.Ex.App./6/2020	COMMISSIONER OF CENTRAL EXCISE AND SERVICES TAX Versus M/S NORTH EASTERN CABLES AND CONDUCTORS PRIVATE LIMITED	MR. B SARMAH MR B HAZARIKA	
	WITH			
21	C.Ex.App./8/2020	COMMISSIONER OF CENTAL EXCISE AND SERVICE TAX, DIBRUGARH Versus M/S NECCON POWER AND INFRA LIMITED	MR. B SARMAH MR B HAZARIKA	MR G N SAHEWALLA MR D SENAPATI MS. S. TODI MR H K SARMA
	WITH I.A.(Civil)/1980/2020 in C.Ex.App./8/2020	COMMISSIONER OF CENTAL EXCISE AND SERVICE TAX, DIBRUGARH Versus M/S NECCON POWER AND INFRA LIMITED	MR. B SARMAH MR B HAZARIKA	
22	PIL/10/2020	STUDIO NILIMA COLLABORATIVE NETWORK FOR RESEARCH AND CAPACITY BUILDING AND ANR. Versus THE STATE OF ASSAM AND 6 ORS.	MRS. R S CHOWDHURY MR D K BHATTACHARYYA MS S SARMA HAZARIKA MS A BORGOHAIN DILME R.M. MOMIN MR A ATREYA MS. A PAUL	GA, ASSAM SC, HEALTH
23	PIL/75/2020	NARAPATI BRAHMA AND ANR Versus THE UNION OF INDIA AND 3 ORS	MR. K N CHOUDHURY MR. T DEURI MR I KALITA	GA, ASSAM MR. K GOGOI SC, BTC ASSTT.S.G.I.
24	WA/323/2021 FIXED	KRISHNA HANDIQUE AND 102 ORS Versus THE STATE OF ASSAM AND 5 ORS	MR. K N CHOUDHURY Mr M U Ahmed N GAUTAM	GA, ASSAM
	WITH			
25	WA/50/2022	THE STATE OF ASSAM AND 2 ORS Versus SRI PALASH PHUKAN AND 165 ORS	MR. R K D CHOUDHURY SR, GA, ASSAM	
26	WA/36/2024 FIXED	SANJAY KR SINGH Versus PURBANCHAL BUILDTECH PVT LTD AND 6 ORS	MR. B D KONWAR SR. ADV. MR. R SALOI MR H AGARWAL MR J SINGH	SC, PWD
	WITH I.A.(Civil)/280/2024 in WA/36/2024	SANJAY KR SINGH Versus PURBANCHAL BUILDTECH PVT LTD AND 6 ORS	MR. B D KONWAR SR. ADV. MR. R SALOI MR H AGARWAL MR J SINGH	SC, PWD
	WITH			
27	WA/49/2024	THE STATE OF ASSAM AND 3 ORS. Versus PURBANCHAL BUILDTECH PVT. LTD. AND 3 ORS.	MR. D NATH SR. GA, ASSAM	

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LEAVE NOTE OF ADVOCATES FOR 02/04/2024

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1)	MR. B BARMAN	02-04-2024	To	02-04-2024
2)	MR. I HUSSAIN	26-02-2024	To	10-04-2024
3)	MS. T GOSWAMI	29-02-2024	To	10-04-2024
4)	MR. O P BHATI	11-03-2024	To	07-04-2024
5)	MR H R A CHOUDHURY	14-03-2024	To	10-04-2024
6)	MD. I HUSSAIN	18-03-2024	To	15-04-2024
7)	MR. B NATH	22-03-2024	To	05-04-2024
8)	MR S K KEJRIWAL	03-04-2024	To	23-04-2024
9)	MS S KEJRIWAL	03-04-2024	To	23-04-2024
10)	MR. K P PATHAK	22-03-2024	To	05-04-2024
11)	MR. C CHOWDHURY	22-03-2024	To	18-04-2024
12)	MR. P N CHOUDHURY	01-04-2024	To	04-04-2024
13)	MR. M SARANIA	01-04-2024	To	03-04-2024
14)	MR. N SHARMA	04-04-2024	To	04-04-2024
15)	MR. S SARMA	05-04-2024	To	05-04-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE LANUSUNGKUM JAMIR

COURT NO: 2

[CIVIL BENCH-III]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION			
1 WP(C)/6330/2022 PART-HEARD, FIXED	DR. BHUPEN SARMAH Versus THE STATE OF ASSAM AND 6 ORS.	MR. U K NAIR MR. S CHAKRABORTY, AMICUS CURIAE MR T CHAKRABORTY MR. D CHOUDHURY MR J DAS	MR D KALITA (R-4) MR D KALITA (R-4) GA, ASSAM MRS. R DEVI, CGC MR. D NATH (R-4) MR. D NATH (R-4) ASSTT.S.G.I.
2 WP(C)/3423/2023 PART-HEARD, FIXED	SURENDRA MOHAN SALOI Versus THE UNION OF INDIA AND 4 ORS.	MR. B D GOSWAMI MR. J M GOGOI	MR. R P KAKOTI SR. ADV. (r-2 to 5) MR A B DEY (r-2 to 5) MR. S SUTRADHAR (r-2 to 5) SC, IITG DY.S.G.I.
3 WITH WP(C)/3937/2023	SURENDRA MOHAN SALOI Versus THE UNION OF INDIA AND 6 ORS	MR. B D GOSWAMI MR. J M GOGOI	MR. R P KAKOTI SR. ADV.(r-2 to 6) MR. T J MAHANTA (R-7) MS. P BHATTACHARYA (R-7) MRS. R DEVI MR A B DEY (r-2 to 6) MR. S SUTRADHAR(r-2 to 6) SC, IITG MS P SARMA (R-7) DY.S.G.I.
4 WP(C)/5090/2021 FIXED	BIKASH RAJBONGSHI AND 4 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR. J I BORBHUIYA MS F BEGUM MR. L MOHAN MRS. K H CHOUDHURY MR S PAUL	GA, ASSAM SC, GMC
5 WITH WP(C)/5310/2021	JONALI MALAKAR AND 14 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR. S KATAKI MS. R DUTTA	GA, ASSAM SC, GMC

6	WP(C)/3359/2022 FIXED	BINAY KUMAR DIWANA Versus THE UNION OF INDIA AND 16 ORS	MR. K N CHOUDHURY MR. U K NAIR MR. D GOSWAMI MR. R M DEKA MRS. S P NAIR MR. M P SARMA MR. A BORO MS N MAHANTA MS. D MAHANTA N GAUTAM MS N NEWME MR. H G HAZARIKA	MR. P K TIWARI (R- 2 to 4,17) MR. R K D CHOUDHURY (R-5-16) MR D SENAPATI (R-2,3,4,17) MR. P D NAIR (R-2 to 4, 17) MR. A CHETRY (R-2 to 4, 17) MR G ALAM (R-2 to 4, 17) MS. L DEVI(R-5 TO 16) MR. H ROHMAN (R-2 to 4, 17) MR. A R GOGOI (R- 2 to 4,17) MS. S. TODI (R-2,3,4,17) MR H K SARMA (R-2,3,4,17) ASSTT.S.G.I.
7	WP(C)/5974/2022 FIXED	SOFIQL ISLAM Versus THE UNION OF INDIA AND 7 ORS.	MR. A R BHUYAN MR. M A I HUSSAIN MR. S H ZAMAN MRS. S ISLAM	MR. S S ROY (r-1 to 4) SC, HEALTH ASSTT.S.G.I.
8	WP(C)/6608/2022 FIXED	SANTANU KUMAR DEKA Versus THE STATE OF ASSAM AND 8 ORS	MR. A SARMA MR. K KALITA MR. LENTSO	GA, ASSAM
9	WP(C)/136/2023 FIXED	2IC SECOND IN COMMANDANT/CHIEF/DENTAL SURGEON SUMAN Versus THE UNION OF INDIA AND 5 ORS.	MR. B PATHAK MR B HAZARIKA MR V KUMAR	DY.S.G.I.
10	WP(C)/2129/2023 FIXED	PANKAJ DIXIT Versus THE UNION OF INDIA AND 3 ORS.	MR. I H SAIKIA MR. M R CHOUDHURY MR K KASHYAB MS L HMAR	MR H GUPTA DY.S.G.I.
11	WP(C)/2268/2023 FIXED	DESH RAJ Versus UNION OF INDIA AND 2 ORS	MS. S BORA MR. P BORAH	MR. B CHAKRAVARTY MR. B CHAKRAVARTY DY.S.G.I.
12	WP(C)/5655/2023 FIXED	PRANJAL PRATIM GOSWAMI AND 78 ORS Versus THE STATE OF ASSAM AND 2 ORS	MR H R A CHOUDHURY MR. F A HASSAN	SC, HANDLOOM, TEXTILE AND SERICULTURE
13	WP(C)/5999/2023 FIXED	KUSHAL HAZARIKA Versus THE STATE OF ASSAM AND 6 ORS	MR DEBA SARMAH MS N SHYAM	GA, ASSAM SC, AG SC, FINANCE SC, TREASURY
14	WP(C)/1256/2024 FIXED	JALAL UDDIN AND 17 ORS. Versus THE UNION OF INDIA AND 4 ORS	MR. A D CHOUDHURY	GA, ASSAM DY.S.G.I.
HEARING				
15	WP(C)/6560/2022 PART-HEARD, FIXED	DHARMENDRA BORO Versus THE STATE OF ASSAM AND 4 ORS.	MR S KHOUND MS. N BORAH	GA, ASSAM
16	WP(C)/3014/2015	JAKIR HOSSAIN and 11 ORS Versus THE STATE OF ASSAM AND 69 ORS	MR. M A SHEIKH MR.M HOSSAIN MS.F INTAZ MR.K U AHMED	SC, APDCL MS.R NEWARR-9,10,23-25, 27-29,32,34,39,45,47,48,51,60, 63-68,70 MR.D SARMA(R-9,10,23-25, 27-29,32,34,39,45,47,48,51, 60,63-68,70)
17	WP(C)/3476/2015	AZIZUL HOQUE CHOUDHURY Versus THE STATE OF ASSAM AND 2 ORS	MR.N H MAZARBHUYAN MR.N ISLAM MR.K MIRA MS.L WAJEEDA	GA, ASSAM
18	WP(C)/5574/2018 FIXED	KANDARPA KUMAR KALITA Versus UCO BANK AND 3 ORS.	MR. T DEURI MR. R BORA MR. P C SARMA MS. M BAISHYA	MR. M SHARMA

19	WP(C)/3317/2019 FIXED	PONUNG MOYONG Versus FOOD CORPORATION OF INDIA AND 7 ORS.	MR A DASGUPTA MR S CHAKRABORTY	MR B K SINGH (r-1 to 4) SC, F C I MR. A GAYAN (r-1 to 4) GA, AP
	WITH I.A.(Civil)/3254/2023 in WP(C)/3317/2019	FOOD CORPORATION OF INDIA AND 3 ORS. Versus PONUNG MOYONG AND 4 ORS.	MR B K SINGH MS B BORA	MR A DASGUPTA MR S CHAKRABORTY GA, AP
	WITH I.A.(Civil)/3609/2023 in WP(C)/3317/2019	FOOD CORPORATION OF INDIA AND 3 ORS. Versus PONUNG MOYONG AND 4 ORS.	MS B BORA	MR A DASGUPTA MR S CHAKRABORTY GA, AP
20	WP(C)/3710/2019 FIXED	C. H. GOVINDA Versus THE INDIAN OIL CORPORATION LTD. AND 4 ORS	MR C BARUAH MR. B BARUAH	MR S N SARMA SENIOR ADVOCATE MR A SARMA MR. M HUSSAIN MR. K KALITA SC, I O C
	WITH WP(C)/3719/2019	KAMALAKSHA DUTTA AND ANR. Versus THE INDIAN OIL CORPORATION AND 4 ORS.	MR. B BARUAH MS. R R BARUAH MS P BATHARI MS S HASNU MR. C BARUAH	MR S N SARMA SENIOR ADVOCATE MR. M HUSSAIN MR. K KALITA SC, OIL
	WITH WP(C)/4349/2019	KISHAN KR. CHHETRY Versus THE INDIAN OIL CORPORATION LTD. AND 4 ORS	MR. B BARUAH MS. R R BARUAH MS S HASNU MR. C BARUAH	MR S N SARMA SENIOR ADVOCATE MR. M HUSSAIN MR. K KALITA SC, I O C
23	WP(C)/1638/2022	PRANJAL BORUAH AND 3 ORS Versus OIL AND NATURAL GAS CORPORATION LTD (B)	MR D TALUKDAR MR P CHOWDHURY	MR. B K DAS MR H P GUWALA

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LEAVE NOTE OF ADVOCATES FOR 02/04/2024

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1)	MR. B BARMAN	02-04-2024	To	02-04-2024
2)	MR. I HUSSAIN	26-02-2024	To	10-04-2024
3)	MS. T GOSWAMI	29-02-2024	To	10-04-2024
4)	MR. O P BHATI	11-03-2024	To	07-04-2024
5)	MR H R A CHOUDHURY	14-03-2024	To	10-04-2024
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12)	MR. P N CHOUDHURY	01-04-2024	To	04-04-2024
13)	MR. M SARANIA	01-04-2024	To	03-04-2024
14)	MR. N SHARMA	04-04-2024	To	04-04-2024
15)	MR. S SARMA	05-04-2024	To	05-04-2024



सत्यमेव जयते

THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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[For Tuesday, 2nd April 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE MANASH RANJAN PATHAK
HONOURABLE MRS. JUSTICE SUSMITA PHUKAN KHAUND

COURT NO: 3

[DIVISION BENCH-II]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>MOTION</u>				
1	WP(C)/948/2024 FIXED	KASIM UDDIN Versus THE UNION OF INDIA AND 5 ORS	MR. A MANNAF MD A S ALI	GA, ASSAM DY.S.G.I. SC, ECI SC, F.T
<u>ADMISSION</u>				
2	WP(C)/7138/2017 FIXED	SUNITY SEAL Versus UNION OF INDIA and 2 ORS	MS.A KAUSHAR MR.S ISLAM MR.A CHOUDHURY MS.M KONCH	GA, ASSAM ASSTT.S.G.I.

ORDERS

3 [PIL/30/2023](#)
FIXED, WITH OFFICE NOTE

WE FOR GUWAHATI FOUNDATION AND 2 MS. SUDAKSHINA K.
ORS. MS. D GHOSH

Versus
THE STATE OF ASSAM AND 23 ORS.

SC, ELEM. EDU
MR. T J MAHANTA (r-18)
GA, ASSAM
MR. P P BARUAH (R-17)
MRS. R S CHOWDHURY (R
14, 23, 25)
MR. A BHATTACHARYA(R-
21)
MR. R SARMA (R-17)
MR. U K BARMAN (r-23)
MR. S P CHOUDHURY (R-
11)
MR. P P DUTTA
MRS S BARUAH(R-12)
MS. K MALAKAR(R-21)
MRS. K BARPUZARI(R-12)
MR. A CHAMUAH (R-12)
MR D J DAS
R SARMAH (R-16)
MR J BORAH (R-16)
MR H ALI (r-23)
MR. M A I HUSSAIN (R-22)
MR. K KAKOTI (R-16)
MR. K P PATHAK (r-19)
MS G DAS (R 14, 23, 25)
MR. S D ROY (R-12)
MR. R KONWAR (r-23)
MS S DAS (r-10)
MR T GOGOI (r-18)
MR T DAS (R 14, 23, 25)
MR K BISWAKARMA (R-11)
MR BHARGAV DAS (r-19)
MR ARINDAM BARUAH (r-
19)
MS P SARMA (r-18)
MR. S. J. SARKAR (R-11)
MR B YADAV (r-10)
SC, SEC. EDU.
SC, SSA

HEARING

4 [WP\(C\)/2331/2017](#)
WITH LCR

ANISUR RAHMAN
Versus
THE UNION OF INDIA and 3 ORS.

MR.S AHMED
MS.A KHATUN
MS.P SARMA
MR.F R CHOUDHURY

GA, ASSAM
MR.D K SAIKIA
ASSTT.S.G.I.
ADDL. AG, ASSAM

5 [WP\(C\)/2335/2017](#)
WITH LCR

RABIA KHATUN @ MUSSTT. RABIA
BEGUM
Versus
THE UNION OF INDIA and 4 ORS.

MRH I CHOUDHURY
MR.G UDDIN
MS.P A TALUKDAR

GA, ASSAM
MR.D K SAIKIA
ADDL. AG, ASSAM
ASSTT.S.G.I.

6 [WP\(C\)/2340/2017](#)
WITH LCR

ASMA BEGUM
Versus
THE UNION OF INDIA and 4 ORS.

MRH I CHOUDHURY
MS.P A TALUKDAR
MD.GIASH UDDIN

GA, ASSAM
MR.D K SAIKIA
ASSTT.S.G.I.
ADDL. AG, ASSAM

7 [WP\(C\)/2357/2017](#)
WITH LCR

MUSSTT. RAHIMA KHATUN
Versus
THE UNION OF INDIA and 5 ORS.

MR.A ROSHID
MR. S A AHMED
MS.M R DEVI
MR S AHMED

GA, ASSAM
MR.D K SAIKIA
ASSTT.S.G.I.
ADDL. AG, ASSAM

8 [WP\(C\)/2383/2017](#)
WITH LCR

MUSST. SALEHA BEGUM
Versus
THE UNION OF INDIA and 4 ORS.

MR.B C DAS
MR.B K SARMA
MR.B BARMAN

MR.D K SAIKIA
ADDL. AG, ASSAM
ASSTT.S.G.I.

9 [Review.Pet./93/2019](#)
IN WP(C)/4151/2016 (D/O)

MISS KULSUM BEGUM @ KULSUM BIBI
Versus
THE UNION OF INDIA AND 6 ORS

MR K DAS
MR. B PHUKAN
MR. B K DAS

SC, NRC
ASSTT.S.G.I.
SC, F.T
SC, ECI

10 [Review.Pet./47/2020](#)
IN WP(C)/4876/2018 (D/O), WITH
LCR

AMINUR ALI @ AMINOOR ISLAM
Versus
THE UNION OF INDIA AND 7 ORS

MR. A R SIKDAR
MR. M HOQUE
MD A ALI
MR. S I TALUKDAR

SC, NRC
ASSTT.S.G.I.
SC, F.T
SC, ECI

11	WP(C)/2003/2021 WITH LCR	SOBIA KHATUN Versus THE UNION OF INDIA AND 5 ORS	MR. S ROY MR. M H LASKAR MR M HOSSAIN	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
12	PIL/39/2022 FIXED, WITH OFFICE NOTE	MRINMOY KHATANIAR AND ANR Versus THE UNION OF INDIA AND 11 ORS	MR D K DAS MR. R K AGARWALA MRS. R S CHOWDHURY MR H BETALA MR C KUMAR	GA, ASSAM ASSTT.S.G.I. SC, COAL INDIA SC, FOREST
13	WITH PIL/29/2020	MRINMOY KHATANIAR AND ANR. Versus UNION OF INDIA AND 9 ORS	MR. D K DAS MRS. R S CHOWDHURY MR. S BISWAKARMA MR T DAS	MR. M Z AHMED (R9, R10) MS. B DUTTA (R9, R10) GA, ASSAM MR. P N GOSWAMI, ADDL. AG, ASSAM (R-13 & 14) ASSTT.S.G.I. MR. S K DUTTA (INTERVENER) SC, COAL INDIA SC, FOREST MR. S K SHARMA (R9, R10)
	WITH I.A.(Civil)/1808/2020 in PIL/29/2020	MRINMOY KHATANIAR AND ANR. Versus UNION OF INDIA AND 9 ORS.	MR. D K DAS	
	WITH I.A.(Civil)/665/2021 in PIL/29/2020	MRINMOY KHATANIAR AND ANR. Versus UNION OF INDIA AND 9 ORS.	MR. D K DAS	GA, ASSAM ASSTT.S.G.I. SC, OIL SC, FOREST
	WITH I.A.(Civil)/143/2022 in PIL/29/2020	MRINMOY KHATANIAR AND ANR. Versus UNION OF INDIA AND 9 ORS	MR. D K DAS MRS. R S CHOWDHURY MR. S BISWAKARMA MR T DAS	ASSTT.S.G.I. SC, FOREST
	WITH I.A.(Civil)/161/2022 in PIL/29/2020	MRINMOY KHATANIAR AND ANR. Versus UNION OF INDIA AND 9 ORS	MR H BETALA MR C KUMAR	GA, ASSAM ASSTT.S.G.I. SC, FOREST
	WITH I.A.(Civil)/465/2022 in PIL/29/2020	MRINMOY KHATANIAR AND ANR. Versus UNION OF INDIA AND 9 ORS.	MR. D K DAS MR C KUMAR	GA, ASSAM ASSTT.S.G.I.
	WITH I.A.(Civil)/1418/2022 in PIL/29/2020	MRINMOY KHATANIAR AND ANR. Versus UNION OF INDIA AND 9 ORS.	MR. D K DAS	GA, ASSAM ASSTT.S.G.I. SC, FOREST
	WITH I.A.(Civil)/1087/2023 in PIL/29/2020	COAL INDIA LIMITED Versus MRINMOY KHATANIAR AND 9 ORS	MR M Z AHMED MS. B DUTTA MR. A M DUTTA	ASSTT.S.G.I. SC, FOREST MR. D K DAS
14	WITH PIL/30/2020	VIKRAM RAJKHOWA AND ANR. Versus THE UNION OF INDIA AND 16 ORS.	MR. V RAJKHOWA PETITIONER IN PERSON MR. S BARTHAKUR	GA, AP MR. M Z AHMED (R16, R17) MS. B DUTTA (R16, R17) GA, ASSAM MR. S K DUTTA (INTERVENER) SC. COAL INDIA ASSTT.S.G.I. SC, FOREST MR. S K SHARMA (R16, R17)

15 **WITH**
[PIL/36/2020](#)

BASANTA DEKA
Versus
THE UNION OF INDIA AND 5 ORS.

MR. T GOGOI
MR. K K HANDIQUE

MR. M Z AHMED (R5, R6)
MS. B DUTTA (R5, R6)
GA, ASSAM
ASSTT.S.G.I.
MR. S K DUTTA
(INTERVENER)
SC, COAL INDIA
MR. S K SHARMA (R5, R6)

16 **WITH**
[PIL/45/2020](#)

BIBEK DAS AND ANR
Versus
THE UNION OF INDIA AND 7 ORS

MS. D GHOSH
MS. N DEKA
MR SAURADEEP DEY

ASSTT.S.G.I.
MR. S K DUTTA
(INTERVENER)
SC, FOREST
SC, COAL INDIA

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LEAVE NOTE OF ADVOCATES FOR 02/04/2024

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1)	MR. B BARMAN	02-04-2024	To	02-04-2024
2)	MR. I HUSSAIN	26-02-2024	To	10-04-2024
3)	MS. T GOSWAMI	29-02-2024	To	10-04-2024
4)	MR. O P BHATI	11-03-2024	To	07-04-2024
5)	MR H R A CHOUDHURY	14-03-2024	To	10-04-2024
6)	MD. I HUSSAIN	18-03-2024	To	15-04-2024
7)	MR. B NATH	22-03-2024	To	05-04-2024
8)	MR S K KEJRIWAL	03-04-2024	To	23-04-2024
9)	MS S KEJRIWAL	03-04-2024	To	23-04-2024
10)	MR. K P PATHAK	22-03-2024	To	05-04-2024
11)	MR. C CHOWDHURY	22-03-2024	To	18-04-2024
12)	MR. P N CHOUDHURY	01-04-2024	To	04-04-2024
13)	MR. M SARANIA	01-04-2024	To	03-04-2024
14)	MR. N SHARMA	04-04-2024	To	04-04-2024
15)	MR. S SARMA	05-04-2024	To	05-04-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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[For Tuesday,2nd April 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE MICHAEL ZOTHANKHUMA

COURT NO: 4

[CIVIL BENCH-IV]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION (BA)				
1	Bail Appln./956/2024	MD. UBAYDUR RAHMAN Versus THE STATE OF ASSAM	MR. S MUNIR MD. S ALI	PP, ASSAM
ADMISSION				
2	WP(C)/7384/2018 CAVT. NO.0823/2018 FIXED	SUBHAS DAS Versus THE STATE OF ASSAM AND 6 ORS.	MR. M K MISRA MR. M CHOUDHURY MR. M MAHANTA MR. P K MUNIR MR. V A CHOWDHURY	GA, ASSAM MR A SARMA MR. A K SAHEWALLA (R7) SC, AFDC FOR CAVEATOR MR. D MEDHI
3	WP(C)/8335/2019 FIXED	GULAP HUSSAIN Versus THE STATE OF ASSAM AND 2 ORS	MR. N G KUNDU MR G DEKA MS. P UPAMANYU MR. P K R CHOUDHURY	SC, FOREST
4	WP(C)/4234/2022 FIXED, WITH WP(C)/3205/2021 (D/O)	M/S B B ELECTRICALS Versus THE UNION OF INDIA AND 3 ORS	MS. M BORAH P. SWARGIARY	MR. K K PARASAR ASSTT.S.G.I.
5	WITH WP(C)/986/2023	M/S B B ELECTRICALS Versus UNION OF INDIA AND 3 ORS.	MS. M BORAH S KALITA	MR. K K PARASAR DY.S.G.I.
6	WP(C)/913/2023 FIXED	RAJU CHOUDHURY Versus THE STATE OF ASSAM AND 5 ORS	MR. A H M R CHOUDHURY	GA, ASSAM SC, PWD SC, FOREST
7	WP(C)/1604/2023 FIXED	PRADIP BORA AND ANR Versus ASSAM POWER DISTRIBUTION COMPANY LTD. AND 3 ORS	MR. S K SINGH MR. A GANGULY MR. A DUTTA MR. A DHANUKA	SC, APDCL MR. A D CHOUDHURY (r-4) MR. S D BORA (r-4)
	WITH I.A.(Civil)/888/2024 in WP(C)/1604/2023	PRADIP BORA AND 12 ORS. Versus ASSAM POWER DISTRIBUTION COMPANY LTD. AND 3 ORS	MR. A DHANUKA	SC, APDCL
8	WP(C)/4948/2023 FIXED	MUSLIM ALI Versus THE STATE OF ASSAM AND 4 ORS	MR. K N CHOUDHURY MR P SARMA	SC, PWD ROAD
9	WP(C)/5309/2023 FIXED	M/S DEVI ENGINEERING AND CONSTRUCTIONS PRIVATE LTD Versus OIL INDIA LIMITED AND 2 ORS	MR. K N CHOUDHURY MR B KAUSHIK MR. S HAZARIKA MS A M DCOSTA	MR. R K BHATRA (r-3) MS P HUJURI (r-3) SC, OIL

10	WITH WP(C)/3697/2023	M/S DEVI ENGINEERING AND CONSTRUCTIONS PRIVATE LTD., Versus OIL INDIA LIMITED (OIL) AND ANR	MR. K N CHOUDHURY MR B KAUSHIK MR. S HAZARIKA MS A M DCOSTA	SC, OIL
11	WP(C)/6208/2023 FIXED	DEFODIL DAS AND 3 ORS. Versus THE OIL AND NATURAL GAS CORPORATION LTD. AND 9 ORS.	MR S BORTHAKUR MR. K GOGOI MS. P BORAH	GA, ASSAM MR. M K DAS (R-5-9)
12	WP(C)/1264/2024 FIXED	BIREN MAJUMDAR Versus THE STATE OF ASSAM AND 8 ORS	MR. K N CHOUDHURY MISS. R R KAKATI MS N MAHANTA N GAUTAM	SC, CO OP SC, AFDC SC, REVENUE
ORDERS				
13	Cont.Cas(C)(Suo Moto)/2/2024 FIXED	XXXX Versus IN RE- ROHINI KUMAR DAS	MR. T J MAHANTA (SC, GHC)	MR. P N GOSWAMI MR. K P PATHAK MR. R R Gogoi
HEARING				
14	WP(C)/7017/2013 PART-HEARD, FIXED	STAR CEMENT LIMITED Versus THE UNION OF INDIA and 4 ORS	DR.ASHOK SARAF MR.Z ALAM MSM L GOPE MS.N HAWELIA MR.A GOYAL MR.P BARUAH	GA, ASSAM MR.P DAS MR.R SARMA MR.S CHAMARIA MR. R K D CHOUDHURY MR.G DAS SC, INDUSTRIES & COMMERCE MR.J U LASKAR ASSTT.S.G.I.
15	WP(C)/7788/2015 FIXED	GROB TEA COMPANY and ANR. Versus THE STATE OF ASSAM AND 3 ORS	MR.R HAZARIKA MR.N HASAN MR.J ROY MR.A HASAN MR.C CHAKRABORTY MS.S KAKATI MR.S BORTHAKUR	GA, ASSAM MR.P KALITA(R-2) MRS.A BHATTACHARYYAR-2
	WITH I.A./830/2016 in WP(C)/7788/2015	GROB TEA COMPANY and ANR. Versus THE STATE OF ASSAM AND 3 ORS	MR.R HAZARIKA MR.N HASAN MR.J ROY MR.A HASAN MS.S KAKATI MR.S BORTHAKUR MR.C CHAKRABORTY	GA, ASSAM
16	WP(C)/4120/2017	SILVER DROP FOOD and BEVERAGES P LTD. Versus THE STATE OF ASSAM and 4 ORS.	MR.S K KEJRIWAL	GA, ASSAM C.G.C. SC, APDCL MRS.A DASS ASSTT.S.G.I.
17	WITH WP(C)/4113/2017	M/S. SAKSHI AGRO BEVERAGE Versus THE STATE OF ASSAM and 5 ORS.	MR.S K KEJRIWAL MRSS KEJRIWAL	MR B D DAS (R2) GA, ASSAM MR H K SARMA (R2) SC, APDCL MR. P N GOSWAMI MR. D NATH (R2) SC, A E R C ASSTT.S.G.I.
18	WP(C)/6117/2018	NURUL ISLAM AND 3 ORS. Versus THE STATE OF ASSAM AND 4 ORS.	MR M H AHMED MR A HUSSAIN	GA, ASSAM MR. M U MAHMUD (R5) MR. A GONI (R5) MR. R. BORPUJARI (SC, REVENUE DEPARTMENT) MR. M ALI (R5) MS K GOGOI (R5) MS. R AHMED (R5)

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LEAVE NOTE OF ADVOCATES FOR 02/04/2024

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1)	MR. B BARMAN	02-04-2024	To	02-04-2024
2)	MR. I HUSSAIN	26-02-2024	To	10-04-2024
3)	MS. T GOSWAMI	29-02-2024	To	10-04-2024
4)	MR. O P BHATI	11-03-2024	To	07-04-2024
5)	MR H R A CHOUDHURY	14-03-2024	To	10-04-2024
6)	MD. I HUSSAIN	18-03-2024	To	15-04-2024
7)	MR. B NATH	22-03-2024	To	05-04-2024
8)	MR S K KEJRIWAL	03-04-2024	To	23-04-2024
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13)	MR. M SARANIA	01-04-2024	To	03-04-2024
14)	MR. N SHARMA	04-04-2024	To	04-04-2024
15)	MR. S SARMA	05-04-2024	To	05-04-2024



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[For Tuesday, 2nd April 2024]

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BEFORE:

HONOURABLE MR. JUSTICE SUMAN SHYAM

COURT NO: 5

[THIS BENCH WILL SIT AFTER RISING OF DIVISION BENCH-I, ONLY IF TIME PERMITS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
1	WP(C)/4281/2022 PART-HEARD, FIXED, BY SLIP	BASANTA KUMAR PAIT AND 5 ORS Versus THE STATE OF ASSAM AND 6 ORS	MR H K DAS MR. U PATHAK MR. A BORO (P2, P4-P6)	SC, APSC SC, TRANSPORT
HEARING				
2	WP(C)/1307/2015 PART-HEARD, FIXED	MASTER PRAGYAN BAISHYA Versus THE STATE OF ASSAM AND 7 ORS	MR.T MADHUKALLYA MR. A CHAMUAH MR.U SAIKIA MR.P P BORTHAKUR MR.P MAHANTA MS.R BORAH	MR.B D DAS MR.J I BORBHUIYA MR.S GOGOI(R-8) SC, APDCL SC, K A A C SC, P H E MS. D D BARMAN (ADDL. SR. GA, R-9)

LEAVE NOTE OF ADVOCATES FOR 02/04/2024

1)	MR. B BARMAN	02-04-2024	To	02-04-2024
2)	MR. I HUSSAIN	26-02-2024	To	10-04-2024
3)	MS. T GOSWAMI	29-02-2024	To	10-04-2024
4)	MR. O P BHATI	11-03-2024	To	07-04-2024
5)	MR H R A CHOUDHURY	14-03-2024	To	10-04-2024
6)	MD. I HUSSAIN	18-03-2024	To	15-04-2024
7)	MR. B NATH	22-03-2024	To	05-04-2024
8)	MR S K KEJRIWAL	03-04-2024	To	23-04-2024
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13)	MR. M SARANIA	01-04-2024	To	03-04-2024
14)	MR. N SHARMA	04-04-2024	To	04-04-2024
15)	MR. S SARMA	05-04-2024	To	05-04-2024



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[For Tuesday,2nd April 2024]

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[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE KALYAN RAI SURANA

COURT NO: 7

[CIVIL BENCH-V]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION			
1 WP(C)/3365/2022 FIXED	SUKTARA KHANAM LASKAR Versus THE STATE OF ASSAM AND 2 ORS	MR. M ISLAM H M ALI	SC, SOIL CONSERVATION DEPTT.
2 WP(C)/763/2023 CAVT. NO.01202/023, FIXED	BOARD OF DIRECTOR OF GREATER BADARPUR PRIMARY MILK PRODUCTION CO-OPERATIVE SOCIETY LIMITED AND ANR Versus THE STATE OF ASSAM AND 3 ORS	DR. B AHMED MR. P K ROYCHOUDHURY (P-2) MR. N HAQUE MR K UDDIN MR. A K AZAD	SC, CO OP MR. S ROY MR. M H LASKAR M. HOSSAIN FOR CAVEATOR
3 WP(C)/3138/2023 FIXED	INDUS VIVA HEALTH SERVICES PVT LTD Versus THE STATE OF ASSAM AND 4 ORS	MR. B C DAS MR. S C BISWAS MS A DAS MS. U NANDA	GA, ASSAM DY.S.G.I.
4 WP(C)/6528/2023 B/O	PATESWARI BARMAN Versus THE STATE OF ASSAM AND 5 ORS	MR. R Deka S I AKAND	GA, ASSAM SC, REVENUE SC, FINANCE
5 WP(C)/6581/2023 FIXED	GIAS UDDIN AHMED AND 7 ORS Versus THE STATE OF ASSAM AND 8 ORS	MR H R A CHOUDHURY MR. A R BHUYAN MR F U BARBHUIYA MR. M A I HUSSAIN MR. S H ZAMAN	SC, CO OP MS. A HUSSAIN (R-9) MR R ISLAM (R-9) MR N A MAZARBHUIYA (r- 8) N CHAKRABARTY (R-9) S PAUL (R-9)
6 WP(C)/6974/2023 FIXED	MUKTAR HUSSAIN Versus THE STATE OF ASSAM AND 6 ORS	MR. J I BORBHUIYA MR. M I HUSSAIN N. UDDIN MR A HOSSAIN SK ABDULLAH	SC, CO OP GA, ASSAM
ORDERS			
7 Cont.Cas(C)/330/2023 FIXED, WITH WP(C)/6884/2017 (D/O)	MANUJ PAIT AND 63 ORS. Versus PANKAJ YADAV AND 6 ORS.	MR J C GAUR MR D SAIKIA	MR. D SAIKIA (r-4) MR. R BORPUJARI (r-4) MS. M DEVI (r-6) MR H GUPTA MR. A DEY (r-6) MR. A DAS (r-6) MR B DEURI (R5) MS. N BORDOLOI (r-4)
8 WITH Review.Pet./12/2024	UNION OF INDIA AND ANR Versus MANUJ PAIT AND 151 Ors	MR H GUPTA	

9	WP(C)/5920/2023 B/O	NACHIMA BEGUM Versus THE STATE OF ASSAM AND 6 ORS	MR. M AHMED MD I H LASKAR	SC, P AND R.D., MR. P. HANDIQUE (R-1, R-2 R-5 & R-6) GA, ASSAM MR. S BARUAH R-3 & R-4)
HEARING				
10	WP(C)/6762/2014	SURJAT ALI Versus THE NATIONAL INSURANCE COMPANY LTD. and 2 ORS	MR.S ISLAM MRA HAWARI MR.N HUSSAIN	MR.P P DAS(R-3) MR.S HANDIQUE(R-3) MR.R GOSWAMIR-1and2 MS.M SAIKIA(R-1&2)
11	WP(C)/652/2015	PHANIDHAR SHARMA Versus THE STATE OF ASSAM AND 10 ORS	MS.P R MAHANTA MR.S R GOGOI	GA, ASSAM(R1,5) MR.B RAMCHIARY(R- 3 & 4)(R- 6 to11) MR.D BARMAN(R- 3 & 4)(R- 6 to11) MR.M RAHMAN(R- 6 - 11) MS.B BHUYANR2 MS.S BORO(R- 3 & 4)(R- 6 to11) SC, BTC MS.C TALUKDAR(R- 3, 4, & 6 to11)
	WITH MC/852/2015 in WP(C)/652/2015	PHANIDHAR SHARMA Versus THE STATE OF ASSAM AND 10 ORS	MS.P R MAHANTA MR.S R GOGOI	GA, ASSAM(R1,5) MR.B RAMCHIARY(R- 3 & 4)(R- 6 to11) MR.D BARMAN(R- 3 & 4)(R- 6 to11) MS.B BHUYAN(R2) MS.S BORO(R- 3 & 4)(R- 6 to11) SC, BTC MS.C TALUKDAR(R- 3, 4, & 6 to11)
	WITH I.A.(Civil)/946/2016 in WP(C)/652/2015	THE UDALGURI TOWN COMMITTEE AND ANR Versus PHANIDHAR SHARMA and 9 ORS.	MR.B RAMCHIARY MR.D BARMAN MS.S BORO MS.C TALUKDAR	GA, ASSAM(R1,5) MS.P R MAHANTA MR.S R GOGOI MS.B BHUYAN(R2) SC, BTC
12	WP(C)/1663/2015	ATUL MEDHI Versus THE STATE OF ASSAM AND 2 ORS	MR.P P BARUAH MR B K KAR MR.N DEKA MR.K PATHAK MR. M DASGUPTA MD S ALI MR.M GOGOI	MS. M BHATTACHARJEE MR.H BURAGOHAIN MS.B BHUYAN(SC, PWD) SC, PWD(R1-3)
13	WP(C)/1793/2015	SMTI CHANDRA PRAVA TALUKDAR Versus THE STATE OF ASSAM AND 5 ORS	MR.S R GOGOI MR.S M SARMA MS.M BORAH MR.H BARUAH MR.A R TAHBILDAR MS.K GOGOI MS.B GOGOI	MR. S BORA (R-2) MS.A VERMA MS J RAJKUMARI (R-2) SC, FINANCE DEPTT. MR. L P SHARMA (SC, ASSAM FINANCIAL CORP.)
14	WP(C)/2567/2015	SMTI. JINU DAS Versus THE UNION OF INDIA and 4 ORS	MR.S C BISWAS MR.U DUTTA MS.K L R YANTHAN MR.D HAZARIKA MR. S BISWAS	GA, ASSAM MR. K GOGOI ASSTT.S.G.I.
15	WP(C)/2918/2015 WITH OFFICE NOTE	LATE MANOMOHAN BAISHYA, REPRESENTED BY RAMANI BAISHYA Versus THE STATE OF ASSAM AND 10 ORS	MR A M MAZUMDAR MR.R ISLAM MR.H MEDHI MR D N SARMAH	GA, ASSAM(R1-6) MRS.V L SINGH SC, FOREST(R9) SC, NHAI(R8) MR.L N DIHINGIA MR.H BURAGOHAIN SC, PWD(R7)

WITH
[I.A.\(Civil\)/627/2017](#)
in WP(C)/2918/2015

MANOMOHAN BAISHYA and 83 ORS
Versus
THE STATE OF ASSAM AND 10 ORS

MR.R ISLAM
MR.H MEDHI

GA, ASSAM(R1-6)
MRS.V L SINGH
MR.B GOSWAMI
SC, FOREST(R9)
SC, NHAI(R8)
MR.L N DIHINGIA
MR.H BURAGOHAIN
ADDL. AG, ASSAM
SC, PWD(R7)

16 **WITH**
[WP\(C\)/1128/2015](#)

PRADIP MEDHI and 22 ORS
Versus
THE STATE OF ASSAM AND 9 ORS

MR A M MAZUMDAR (P3)
MR. R ISLAM
MR.T AHMED
MR. H MEDHI
MR. D N SARMAH (P3)

GA, ASSAM (R1-5)
SC, NHAI (R7)
MR. D DEKA

WITH
[I.A.\(Civil\)/616/2017](#)
in WP(C)/1128/2015

PRADIP MEDHI and 22 ORS
Versus
THE STATE OF ASSAM AND 9 ORS

MR.R ISLAM
MR.T AHMED
MR.H MEDHI

GA, ASSAM(R1-5)
SC, NHAI R7
MR.D DEKA

17 **WITH**
[WP\(C\)/1945/2015](#)

KHAIRUL HOQUE CHOUDHURY and 60 ORS
Versus
THE STATE OF ASSAM AND 10 ORS

MR A M MAZUMDAR
MR.R ISLAM
MR.T AHMED
MR.H MEDHI
MR D N SARMAH

MRS.V L SINGH
SC, FOREST
MR.L N DIHINGIA
MR.H BURAGOHAIN
MR.G TAKU(R-10)
SC, PWD
MR.K GUPTA(R-10)
SC, REVENUE

WITH
[I.A.\(Civil\)/877/2017](#)
in WP(C)/1945/2015

KHAIRUL HOQUE CHOUDHURY and 60 ORS
Versus
THE STATE OF ASSAM AND 10 ORS

MR.R ISLAM
MR.T AHMED
MR.H MEDHI

MRS.V L SINGH
SC, FOREST
MR.L N DIHINGIA
MR.H BURAGOHAIN
MR.G TAKU(R-10)
SC, REVENUE
MR.K GUPTA(R-10)
SC, PWD

18 [WP\(C\)/1633/2022](#)

JERICHO CHEMICALS LLP
Versus
THE UNION OF INDIA AND 8 ORS

MR K AGARWAL
MR S BHARALI
MR. M DAS
MR. N K NEOG

GA, ASSAM
MR. R K BHATRA (r-9)
MR. K GOGOI
MS P HUJURI (r-9)
MS R GANGAWAT (r-9)
MR A BHATRA (r-9)
SC, INDUSTRIES AND
COMMERCE
ASSTT.S.G.I.
SC, NEDFI

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LEAVE NOTE OF ADVOCATES FOR 02/04/2024

-

1)	MR. B BARMAN	02-04-2024	To	02-04-2024
2)	MR. I HUSSAIN	26-02-2024	To	10-04-2024
3)	MS. T GOSWAMI	29-02-2024	To	10-04-2024
4)	MR. O P BHATI	11-03-2024	To	07-04-2024
5)	MR H R A CHOUDHURY	14-03-2024	To	10-04-2024
6)	MD. I HUSSAIN	18-03-2024	To	15-04-2024
7)	MR. B NATH	22-03-2024	To	05-04-2024
8)	MR S K KEJRIWAL	03-04-2024	To	23-04-2024
9)	MS S KEJRIWAL	03-04-2024	To	23-04-2024
10)	MR. K P PATHAK	22-03-2024	To	05-04-2024
11)	MR. C CHOWDHURY	22-03-2024	To	18-04-2024
12)	MR. P N CHOUDHURY	01-04-2024	To	04-04-2024
13)	MR. M SARANIA	01-04-2024	To	03-04-2024

14)	MR. N SHARMA	04-04-2024	To	04-04-2024
15)	MR. S SARMA	05-04-2024	To	05-04-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

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10:15 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Tuesday,2nd April 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE SANJAY KUMAR MEDHI

COURT NO: 10

[CIVIL BENCH-III]

THIS BENCH WILL RISE AT 3:15 PM]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
TOP OF THE LIST				
1	WP(C)/2617/2015	MRS. DEEPA KHURSID Versus THE STATE OF ASSAM AND 2 ORS	MS.J HUDA MS.P BURAGOHAJ MS.Y SHAIZA	GA, ASSAM
2	WP(C)/2814/2015	SHYAMALA MEDHI Versus THE STATE OF ASSAM AND 5 ORS	MR.H DAS MS.J DAS	SC, AG SC, PENSION SC, PWD SC, FINANCE
	WITH I.A.(Civil)/1762/2017 in WP(C)/2814/2015	SHYAMALA MEDHI Versus THE STATE OF ASSAM AND 5 ORS	MR.H DAS MS.J DAS	GA, ASSAM SC, AG SC, FINANCE SC, PENSION SC, PWD
3	WP(C)/5793/2015 WITH THREE NOS. SPIRAL BINDING DOCUMENTS	SAMSUL ISLAM Versus THE UCO BANK and 7 ORS	MR.R ISLAM MR.U K NAIR MS.A HUSSAIN	MR.A J DAS(R- 1 to 5) MR.R K DUTTAR-1 to 5 MR.N BARUAH(R-1 to 5) MR.M K ALI(R-1 to 5)
ADMISSION				
4	WP(C)/654/2018 FIXED	DHRUBAJYOTI DEKA Versus THE STATE OF ASSAM AND ORS.	MS. B BHUYAN MS. N BORAH	SC, FCSCA GA, ASSAM
5	WP(C)/7511/2018 FIXED	RITA DAS Versus THE STATE OF ASSAM AND 4 ORS.	MR. S SAIKIA MR. N J GOGOI	GA, ASSAM MR. T C CHUTIA MR P NAYAK MS. R DHAR SC, FINANCE
6	WP(C)/8058/2018 FIXED	THAG BAHADUR CHETRY Versus THE STATE OF ASSAM AND 4 ORS.	MR. A K JAIN	GA, ASSAM MRS R BEGUM (R4,R5) SC, FINANCE DEPTT.
7	WP(C)/8428/2018 FIXED	SHYAMA PRASAD BHATTACHARJEE Versus UNITED BANK OF INDIA AND 4 ORS.	MR S CHAKRABORTY MR. R SARKAR	MS. N MODI MR SISHIR DUTTA MR. C SHARMA MR. S DUTTA
	WITH I.A.(Civil)/916/2024 in WP(C)/8428/2018	SHYAMA PRASAD BHATTACHARJEE Versus UNITED BANK OF INDIA AND 8 ORS.	MR S CHAKRABORTY	MR. S DUTTA

8	WP(C)/5916/2021 FIXED	DWIPEN DAS Versus THE STATE OF ASSAM AND 4 ORS	MR. U DUTTA MS. R R SAIKIA	GA, ASSAM SC, GMC
9	I.A.(Civil)/534/2022 FIXED in WP(C)/3279/2021 WITH WP(C)/3279/2021	RANJIT HAZARIKA Versus THE STATE OF ASSAM AND 3 ORS B	MR. N J KHATANIAR	GA, ASSAM
	WITH WP(C)/1487/2020	RANJIT HAZARIKA Versus THE STATE OF ASSAM AND 3 ORS	MR. U K NAIR MR. N J KHATANIAR MR. P P DUTTA	SR. GA, ASSAM
10	WITH WP(C)/1487/2020	RANJIT HAZARIKA Versus THE STATE OF ASSAM AND 3 ORS.	MR. P N GOSWAMI MR. I KALITA MR. K P PATHAK MR. R R Gogoi	GA, ASSAM
11	WITH WP(C)/2150/2020	RANJIT HAZARIKA Versus THE STATE OF ASSAM AND 5 ORS.	MR. P N GOSWAMI MS. A VERMA MR. I KALITA MR. K P PATHAK	GA, ASSAM
<u>BAIL HEARING</u>				
12	AB/4356/2023	ELIAS AHMED Versus THE STATE OF ASSAM	MR. N J DUTTA	PP, ASSAM
<u>ORDERS</u>				
13	Cont.Cas(C)/375/2018 FIXED	BISWAJYOTI NATH Versus L. S. SANGSAN AND 5 ORS	MS. A TALUKDAR MR. D K SHARMAH	MR. D SAIKIA (r-5) MR. M BHAGABATI (R1, R3) MS G BORA (R1, R3) MS. B TALUKDAR (R1, R3) MS. B S GOYAL (R-6) MR D KALITA (R-4) MS. B BHUYAN (R2) MS. R B BORA (r-5) MR. S BORA (r-5) MR. D NATH (R-4) MS. N CHOUDHURY (R2) MR. M BORAH (R2) MR. A J HAZARIKA (R-6) MR. A KHOUND (R2) MS S SARMA HAZARIKA (R2) MS. N RAJMEDHI (R-6) MS. P N SUMI (R-6) MR T TASHI (R2) MS. Y S PHOM (R2) MR. B KONWAR (R1)
14	WP(C)/89/2022 FIXED	PANKAJ DAS Versus THE STATE OF ASSAM AND 5 ORS.	MR. B D GOSWAMI MR. S BANIK MR T H HAZARIKA MR. P K SAHARIA MR. J M GOGOI MR M CHETIA MR A RASHID MR. K ISLAM MS K DAS	SC, HEALTH
<u>HEARING</u>				
15	WP(C)/9532/2019 FIXED	NITU KUMARI PANDEY Versus THE UNION OF INDIA AND 6 ORS	MR. U K DAS MS. B D SARMAH MR. M DAS H THAKURIYA MR. N K NEOG	MRS. A GAYAN ASSTT.S.G.I.
16	WP(C)/3956/2021 FIXED	PRABAL SARMA BORDOLOI AND 13 ORS. Versus THE STATE OF ASSAM AND 2 ORS.	MR. S ROY MR. M H LASKAR MR M HOSSAIN	MR D KALITA (R-3) GA, ASSAM MR. D NATH (R-3) SC, FINANCE DEPTT.

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LEAVE NOTE OF ADVOCATES FOR 02/04/2024

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15)	MR. S SARMA	05-04-2024	To	05-04-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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[For Tuesday,2nd April 2024]

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[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE MANISH CHOUDHURY

HONOURABLE MR. JUSTICE ROBIN PHUKAN

COURT NO: 12

[SPECIAL DIVISION BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
HEARING				
1	CRL.A(J)/33/2018 6 Y 5 M 6 D :WITH LCR 4 FILES, P.B.-2, FIXED	PARBINA BEGUM Versus THE STATE OF ASSAM	MR. INTEKHAB ALAM HAZARIKA, AMICUS CURIAE	PP, ASSAM
2	CRL.A(J)/79/2018 5 Y 9 M 0 D :WITH LCR 5 FILES, P.B.-2	JOY RAM NATH Versus THE STATE OF ASSAM	MS. S KANUNGOE, AMICUS CURIAE	PP, ASSAM
3	CRL.A(J)/56/2019 5 Y 0 M 24 D :CRL.A.(J) 70/2019(D/O), WITH LCR 5 FILES, P.B.-2	BIRSHA MURAH Versus THE STATE OF ASSAM	MR A TIWARI, AMICUS CURIAE	PP, ASSAM
4	Mat.App./5/2022 WITH LCR	XXXXXXX Versus XXXXXXX	MR. R K TALUKDAR MR. D BORAH	MR P K DAS MR. M BARUAH
5	I.A.(CrI.)/808/2023 WITH LCR 4 FILES, P.B.-2 in CrI.A./86/2023	RATAN DAS Versus THE STATE OF ASSAM AND ANR.	MR D CHAKRABORTY MR. A AHMED MR. I U CHOWDHURY MS R DEKA	PP, ASSAM
	WITH CrI.A./86/2023	KANAKLATA DAS @ KANAKPRABHA AND ANR. Versus THE STATE OF ASSAM AND ANR.	MR H R A CHOUDHURY MR D CHAKRABORTY MR. A AHMED MR. I U CHOWDHURY	PP, ASSAM

LEAVE NOTE OF ADVOCATES FOR 02/04/2024

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BEFORE:

HONOURABLE MR. JUSTICE MANISH CHOUDHURY

COURT NO: 12

[THIS BENCH WILL SIT AFTER RISING OF SPECIAL DIVISION BENCH,IF TIME PERMITS AND WILL RISE AT 3:15 PM]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	WP(C)/1749/2024	SIKHA DUTTA Versus THE GAUHATI HIGH COURT AND 2 ORS.	MR. A BHATTACHARJEE MR. D J KAPIL	SC, GHC
ADMISSION				
2	WP(C)/363/2024 FIXED	PHOTICK CHANDRA NEOG @ PHATIK NEOG Versus THE STATE OF ASSAM AND 4 ORS.	MR. BHASKAR DUTTA, SENIOR ADVOCATE MR. SAILENDRA DEKA MR JITENDRA DAS	GA, ASSAM SC, GHC
HEARING				
3	Crl.Rev.P./454/2009 WITH LCR 1 BUNDLE	RAKESH RELAN Versus MRS SABITA VASUDEV	MR.K AGARWAL MR.B TALUKDAR MS.P NEOG	MR.S C KEYAL MR.P KATAKI MS.M DEVI MS.R BEGUM
4	WP(C)/6090/2017 FIXED	SHANAI MIA CHOUDHURY Versus THE STATE OF ASSAM and ANR.	DR. B AHMED MR. N HAQUE MR. A K AZAD MR. S A SIKDER MS. S G BARUAH MR. B BORGHAIN MR B SAIKIA MR. A U AHMED	GA, ASSAM SC, GHC

LEAVE NOTE OF ADVOCATES FOR 02/04/2024

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5)	MR H R A CHOUDHURY	14-03-2024	To	10-04-2024
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[For Tuesday,2nd April 2024]

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[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE SOUMITRA SAIKIA

COURT NO: 13

[THIS BENCH WILL TAKE UP MATTERS PERTAINING TO TRANSFER, PENSION, SUSPENSION AND PAYMENT OF SALARY & ALLOWANCES RELATING TO CIVIL BENCH-II & III AND SERIES MATTERS RELATING TO CIVIL BENCH- II,III,IV & V

THIS BENCH WILL TAKE UP HEARING LIST DATED 04-03-2024 TO 10-04-2024 LISTED BEFORE HIS LORDSHIP, ALONG WITH THE FOLLOWING MATTERS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	WP(C)/7621/2022 B/O	BIJU DEVI AND 3 ORS Versus THE STATE OF ASSAM AND 2 ORS	MR. U K NAIR MR A CHAKRABORTY MS. D MAHANTA	SC, SEC. EDU. SC, SEBA
2	WP(C)/6898/2023 FIXED	HIRANYA SARMA Versus THE STATE OF ASSAM AND 3 ORS	MR. R C SAIKIA MS. K SAIKIA MS. N DEY	GA, ASSAM MR. T C CHUTIA, ADDITIONAL SENIOR GOVT ADVOCATE (R-2,3,4) MS G HAZARIKA, SC, REVENUE DEPARTMENT.
3	WP(C)/1528/2024 FIXED	MOHAN ENGTI Versus THE STATE OF ASSAM AND 5 ORS	MR. A M S MAZUMDER	SC, P AND R.D. GA, ASSAM SC, AG
4	WP(C)/1610/2024 FIXED	MUKTAR UDDIN AHMED Versus THE STATE OF ASSAM AND 3 ORS	MS D BORGHAIN MR. P GOHAIN MS. K BARUAH MS. M SARMAH MS M BORAH	SC, P AND R.D.
5	WP(C)/1694/2024 FIXED	MABARAK ALI AHMED Versus THE STATE OF ASSAM AND 4 ORS.	MR. A GOYAL MR. A CHOUDHURY	GA, ASSAM
ADMISSION				
6	WP(C)/9499/2019 FIXED	ABANI KUMAR DAS Versus ASSAM GRAMIN VIKASH BANK AND 2 ORS.	MR D CHOUDHURY MR. M CHOUDHURY MR. S N KRISHNATRAYA MR S DIFUSA MR N RAY	MR. B BANERJEE, SC, AGVB MR. A GANGULY(R-1) MR. D BANERJEE, SC, AGVB MR. A DHANUKA (R-1)
7	WP(C)/2888/2021 FIXED	BANKIM DAS Versus THE STATE OF ASSAM AND 4 ORS	MRS P RAI MR H BEZBARUA MR H J SAIKIA Y SULTANA	SC, ELEM. EDU

8	WP(C)/6660/2021 FIXED	USHA CHAKRAVORTY Versus THE CHIEF GENERAL MANAGER AND 2 ORS.	MS S SHARMA	MR S S SHARMA MR. B J MUKHERJEE (R-1,2,3) MR. H BURAGOHAIN (R-1,2,3)
9	WP(C)/2024/2023 FIXED	ALTAF ALI Versus THE STATE OF ASSAM AND 4 ORS	MR A R MEDHI	SC, CO OP
10	WP(C)/7318/2023 FIXED	KAMRUL ISLAM CHOUDHURY Versus THE STATE OF ASSAM AND 6 ORS	MR. I ALAM MR. T SK	SC, AG (A AND E) GA, ASSAM SC, SEC. EDU.
ORDERS				
11	WP(C)/4961/2023 FIXED	JUGAL KISHOR CHOUDHURY AND 15 ORS Versus THE STATE OF ASSAM AND 3 ORS	MR B D DAS MR H K SARMA MRS R DEKA MR. D THAOSEN MR. H R DAS	SC, SEC. EDU.
HEARING				
12	WP(C)/7682/2016 PART-HEARD, FIXED	DIGANTA HALOI Versus NUMALIGARH REFINERY LTD and 4 ORS.	MR.N DUTTA MS.J HAZARIKA MR.P MAHANTA MR.A PHUKAN MR.R B GOHAIN	MR.R ISLAM(R-5) MR.U K NAIR(R-5) MS.A VERMA(R-5) MS.S KHANIKARR-5 MR. A DHAR MS.P BORGOHAIN(R-5)
WITH				
13	WP(C)/6151/2016 CAVT. NO. 1084/2016	PANKAJ BORO Versus NUMALIGARH REFINERY LIMITED and 4 ORS	MR.R SARMA MR.K GOSWAMI MR.J GOGOI	MS.S KHANIKAR FOR CAVEATOR MR. A DHAR MR.K K NAIR (FOR CAVEATOR) MRS A VERMA (FOR CAVEATOR)
14	WP(C)/3132/2016 FIXED	OIL KHAD SURAKHA SOMITY Versus THE STATE OF ASSAM and 4 ORS.	MR.R MAZUMDAR MRU SARMA MR.H BEZBARUAH MS.R DUTTA	MR.S N SARMA(R-3) MR. T C CHUTIA, GA, ASSAM MR. T C CHUTIA, GA, ASSAM MR.K KALITA(R-3) MR.S CHOUDHURY(R-3) MR. L. SANGTAM, SC, OIL MS. K. PHUKAN, SC, C.G.C. MR.A JAHID(R-3)
WITH				
	I.A.(Civil)/981/2016 in WP(C)/3132/2016	OIL KHAD SURAKHA SOMITY Versus THE STATE OF ASSAM and 2 ORS.	MR.R MAZUMDAR MRU SARMA MR.H BEZBARUAH MS.R DUTTA	MR.S N SARMA GA, ASSAM SC, OIL
15	WP(C)/4350/2020 FIXED	CT/FITTER MUFIZ UDDIN Versus THE UNION OF INDIA AND 5 ORS.	MR. R MAZUMDAR MRS P RAI MR H BEZBARUA MS. P K DEVI	MR. D C BORAH MR. S K MEDHI ASSTT.S.G.I.
16	WP(C)/4004/2021 FIXED	GITUMONI BORTHAKUR AND ANR Versus ASSAM GRAMIN VIKASH BANK AND 4 ORS	MR. P MAHANTA MS. P SAHARIA	MR S DUTTA MR. S DUTTA SC, A G V B
17	WP(C)/5652/2021 WITH WP(C)/3997/2016 (D/O), WITH CIVIL RULE NO. 882/1994 (D/O)	HARKHALI YADAV Versus THE STATE OF ASSAM AND 7 ORS	MR J ABEDIN MR N SARMA MR. S BISWAS MS D DEVI MR M Z RAHMAN	SC, ELEM. EDU SC, FINANCE DEPTT.
18	WP(C)/4379/2022 FIXED	SUBHAS BHATTACHARJEE Versus THE STATE OF ASSAM AND 8 ORS.	MR B M DEKA MS P THAPA MS D MAHANTA	GA, ASSAM MR. K K DEY SC, AG MR V K BAROOAH SC, SEC. EDU. SC, FINANCE

19 [WP\(C\)/6721/2022](#)
FIXED

HILAL UDDIN LASKAR
Versus
THE STATE OF ASSAM AND 5 ORS

MS. S DASGUPTA
MS S DASGUPTA

SC, FINANCE
SC, EDU

20 [WP\(C\)/8202/2022](#)

DIPIKA DEVI
Versus
THE STATE OF ASSAM AND 4 ORS

MR D N BHATTACHARYYA

MR. D KALITA (R- 5)
SC, SEC. EDU.
SC, FINANCE

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LEAVE NOTE OF ADVOCATES FOR 02/04/2024

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1)	MR. B BARMAN	02-04-2024	To	02-04-2024
2)	MR. I HUSSAIN	26-02-2024	To	10-04-2024
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[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE PARTHIVJYOTI SAIKIA

COURT NO: 14

[CIVIL BENCH-I]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ORDERS				
1	FAO/42/2019 CAVT. NO.0838/2019 PART-HEARD, WITH LCR	CHEMISTS AND DRUGGISTS ASSOCIATION OF ASSAM AND 2 ORS Versus ASSAM DRUG DEALER ASSOCIATION (ADDA) AND 4 ORS.	MR. D SAIKIA MR. R BORPUJARI MR. B GOGOI MS. N BORDOLOI MR. A PHUKAN	MR. K N CHOUDHURY MR S BHARALI MR. A CHAMUAH MR. M DAS FOR CAVEATOR MR. N K NEOG
	WITH I.A.(Civil)/537/2020 in FAO/42/2019	ASSAM DRUG DEALER ASSOCIATION(ADDA) Versus CHEMISTS AND DRUGGISTS ASSOCIATION OF ASSAM AND 6 ORS	MR. K N CHOUDHURY MR S BHARALI MR S BHARALI MR. A CHAMUAH MR. N K NEOG	MR. R BORPUJARI
	WITH I.A.(Civil)/2848/2022 in FAO/42/2019	ASSAM DRUG DEALER ASSOCIATION (ADDA) Versus CHEMISTS AND DRUGGISTS ASSOCIATION OF ASSAM AND 2 ORS	MR. K N CHOUDHURY MR. N K NEOG	MR. N UPADHAYAY MR. R BORPUJARI
2	WITH FAO/41/2019 CAVT. NO. 0839/2019	ALL INDIA ORGANIZATION OF CHEMIST AND DRUGGISTS (AIOCD), Versus ASSAM DRUG DEALER ASSOCIATION AND ANR	MR. D BARUAH MS. N UPADHYAY	MR. K N CHOUDHURY MR S BHARALI MS. S PARVEEN (R-2) MR. A CHAMUAH MR. M DAS FOR CAVEATOR MR. N K NEOG
	WITH I.A.(Civil)/594/2020 in FAO/41/2019	ASSAM DRUG DEALER ASSOCIATION AND ANR Versus ALL INDIA ORGANIZATION OF CHEMIST AND DRUGGISTS (AIOCD),	MR. K N CHOUDHURY MR S BHARALI MR. M DAS MR. N K NEOG	MR D BARUAH
3	I.A.(Civil)/830/2019 FIXED in MACApp./2128/2019 WITH MACApp./2128/2019 (Filing Number)	M/S. HDFC ERGO GEN. INS CO. LTD. Versus MISS CHAMPA MAZUMDAR AND 4 ORS	MR. K K BHATTA MR J JOHN	MR. B K JAIN (r-4) MR D MONDAL (r-1-3)
		M/S HDFC ERGO GEN. INS CO. LTD Versus MISS CHAMPA MAZUMDAR AND 4 ORS		

4	I.A.(Civil)/3803/2019 FIXED in MACApp./15808/2019 WITH MACApp./15808/2019 (Filing Number)	SRI ABDUL SUKKUR @ SUKKUR TAPADAR AND 5 ORS Versus SAMBORLANG KHARJANA AND ANR SRI ABDUL SUKKUR @ SUKKUR TAPADAR AND 5 ORS Versus SAMBORLANG KHARJANA AND ANR	MR. S ROY MR. M H LASKAR MR M HOSSAIN MR. R BORUAH MR D J NATH	MR. K K BHATTA (r-2) MS JONA TALUKDAR (r-2)
5	I.A.(Civil)/926/2024 WITH LCR, B/O in MACApp./6/2024 WITH MACApp./6/2024	PANKAJ BORAH Versus SHRIRAM GENERAL INSURANCE CO. LTD AND ANR SHRIRAM GENERAL INSURANCE CO. LTD Versus PANKAJ BORAH AND ANR.	MR. R BORUAH MR D J NATH MR. R GOSWAMI MS. P BORTHAKUR MR S K BEHARA	MR. R GOSWAMI MR A BHARALI (r-2) MR D J NATH (r-1)
<u>HEARING</u>				
6	CRP/36/2017 CAVT. NO. 1586/16 PART-HEARD, WITH LCR WITH I.A.(Civil)/3324/2022 in CRP/36/2017 WITH I.A.(Civil)/3325/2022 in CRP/36/2017 WITH I.A.(Civil)/3326/2022 in CRP/36/2017	RAICHAND BARARIA Versus M/S. KISHORILAL VIJAY KUMAR H.U.F. and ANR. ON THE DEATH OF RAICHAND BARARIA HIS LEGAL HEIRS LAXMI BARARIA AND 3 ORS. Versus M/S. KISHORILAL VIJAY KUMAR H.U.F. and ANR. ON THE DEATH OF RAICHAND BARARIA HIS LEGAL HEIRS LAXMI BARARIA AND 3 ORS. Versus M/S. KISHORILAL VIJAY KUMAR H.U.F. and ANR. ON THE DEATH OF RAICHAND BARARIA HIS LEGAL HEIRS LAXMI BARARIA AND 3 ORS. Versus M/S. KISHORILAL VIJAY KUMAR H.U.F. and ANR.	MR.K AGARWAL MR.S P ROY MR.H MAURYA MR.K RAJBONGSHI MS.L SRIVASTAV MS.A TALUKDAR MS.N RAI MRA K RAI MR.T R ROY JYOTISH DAS JYOTISH DAS JYOTISH DAS	MR.J SARMA FOR CAVEATOR MR. J SARMAH MR. J SARMAH MR. J SARMAH
7	RFA/22/2020 PART-HEARD, WITH LCR, FIXED WITH I.A.(Civil)/581/2020 in RFA/22/2020	SRI NIRMALENDU BHATTACHARJEE Versus SRI SAJAL KUMAR ACHARJEE AND ANR SRI NIRMALENDU BHATTACHARJEE Versus SRI SAJAL KUMAR ACHARJEE AND ANR	MR. T J MAHANTA MS. P BHATTACHARYA MR. A BORUA MR B S DEKA MR. T J MAHANTA MS. P BHATTACHARYA MR. A BORUA MR B S DEKA	MR. S BISWAS FOR CAVEATOR MR. S BISWAS FOR CAVEATOR
8	MACApp./397/2016 WITH LCR, FIXED	SMTI KANTI DEVI Versus THE NATIONAL INSURANCE CO. LTD and ANR	MR.A BISWAS MR.P CHOUDHURY MS.S KHANIKAR MS.P BARUAH	MR. P J BARMAN MR.P P BORTHAKUR(R-2) MR.K ROY(R-2) MS.B GOGOI(R-2) MR.A DUTTAR-1 MRS.P M DUTTA(R-1)
9	MACApp./209/2017 WITH LCR, FIXED	SMT SUBALA DAS Versus MRS GITANJALI KUMAR and ANR	MR.D K JAIN	

	<p>WITH I.A.(Civil)/4132/2018 in MACApp./209/2017</p>	<p>SMTI. SUBALA DAS Versus THE NATONAL INSURANCE CO. LTD.</p>	<p>MS. M DASGUPTA</p>	<p>MR. B J MUKHERJEE MR. S S SARMA</p>
	<p>WITH CO/41/2019 in MACApp./209/2017</p>	<p>NATIONAL INSURANCE CO LTD Versus SMT SUBALA DAS</p>	<p>MR S S SHARMA MS L SHARMA MR. B J MUKHERJEE</p>	
10	<p>MACApp./505/2017 WITH LCR, FIXED</p>	<p>SMTI PROBE BALA DEBI @ PURBESWARI DEBI and 3 ORS Versus THE DIVISIONAL MANAGER THE NEW INDIA ASSURANCE CO. LTD and 2 ORS</p>	<p>MR.H DAS MS.P BORDOLOI</p>	<p>MR. R C PAUL (r-1)</p>
11	<p>MACApp./545/2017 WITH LCR, FIXED</p>	<p>SMT BINITA BORA Versus NATIONAL INSURANCE COMPANY LTD and 3 ORS</p>	<p>MS.B TALUKDAR MR.J ALI MR.M P SARMA MS.B M CHETRI</p>	<p>MS. R D MOZUMDAR MR. A TALUKDAR (R4) MR. K K BHATTA (R4) MS. J TALUKDAR (R4)</p>
12	<p>WITH MACApp./177/2015</p>	<p>THE NATIONAL INSURANCE COMPANY LIMITED Versus SMTI BINITA BORA and 3 ORS</p>	<p>MS.R D MOZUMDAR MS.B BORAH</p>	<p>MR.K K BHATTA MR.S SHARMA(R-1) MR. R SENSUA (R2) MR. A MAHANTA (R2) MR.M P SARMA(R-1) MS.B M CHETRI(R-1)</p>
13	<p>MACApp./669/2017 WITH LCR, FIXED</p>	<p>SMT RANU RAJBONGSHI and 2 ORS Versus THE DIVISIONAL MANAGER THE UNITED INDIA INSURANCE CO LTD and 2 ORS</p>	<p>MR. D PEGU MR. J KALITA</p>	<p>MR. R GOSWAMI (R1) MS. M SAIKIA (R1) MS. P BORTHAKUR (R1)</p>
14	<p>MFA/80/2018 WITH LCR, FIXED</p>	<p>UNITED INDIA INSURANCE COMPANY LIMITED Versus SMTI SANDHYA SEAL and ANR</p>	<p>MR S S SHARMA MS L SHARMA MR A SHARMA MR. B J MUKHERJEE</p>	<p>MR. S DEKA MD. S ISLAM MR. N BARUAH FOR CAVEATOR</p>
15	<p>MACApp./639/2018 WITH LCR, FIXED</p>	<p>ORIENTAL INSURANCE COMPANY LTD Versus SRI DIPEN CHANDRA DAS AND 2 ORS</p>	<p>MS. R D MOZUMDAR MR. S P SHARMA MS. C MOZUMDAR</p>	<p>MR. M TALUKDAR (R1) MR. A SHAKIL (R1)</p>
	<p>WITH I.A.(Civil)/3783/2018 in MACApp./639/2018</p>	<p>ORIENTAL INSURANCE COMPANY LTD., Versus SRI DIPEN CHANDRA DAS AND 2 ORS</p>	<p>MS. R D MOZUMDAR MR. S P SHARMA MS. C MOZUMDAR</p>	<p>MR. M TALUKDAR</p>
16	<p>MACApp./330/2019 WITH LCR</p>	<p>SMTI. PADMA BORA GOGOI AND 2 ORS. Versus STRUCK OFF</p>	<p>MR. K BHATTACHARJEE MR. S DAS MS B TALUKDAR</p>	<p>MRS. P M DUTTA (R3, R4)</p>
17	<p>MACApp./249/2021 WITH LCR, FIXED</p>	<p>NEW INDIA ASSURANCE COMPANY LIMITED Versus SMTI. BHARATI DAS AND 4 ORS.</p>	<p>MR. R GOSWAMI MS. M SAIKIA MS. P BORTHAKUR</p>	<p>MS. S KHANIKAR MS. P BARUAH</p>
18	<p>MFA/10/2022 WITH LCR, FIXED</p>	<p>CHOLAMANDALAM M S GENERAL INSURANCE CO. LTD Versus SMTI TULSI DEVI AND ANR</p>	<p>MR J JOHN MR K K BHATTACHARYYA MS JONA TALUKDAR MS. R DEVI</p>	<p>MR. K BHATTACHARJEE (R1) MS B TALUKDAR (R1) MR. M H LASKAR MR. S KHAN (R1) MS. A BARMAN (R1)</p>
19	<p>MFA/15/2022 WITH LCR, FIXED</p>	<p>CHOLAMANDALAM M S GENERAL INSURANCE CO. LTD., Versus MD. SIRAJUDDIN ALI @ DILIP ALI AND ANR</p>	<p>MR. K K BHATTA MR J JOHN</p>	<p>MR. K BHATTACHARJEE (R1) MS B TALUKDAR (R1) MS. A BARMAN (R1) MR. S KHAN (R1)</p>
20	<p>MACApp./240/2022 WITH LCR, FIXED</p>	<p>THE NATIONAL INSURANCE COMPANY LTD Versus SMTI ANUPAMA MITRA @ DEY AND 5 ORS</p>	<p>MR. A DUTTA MR. A J SAIKIA MR. S. PEGU MRS. P M DUTTA</p>	<p>MR. A K DUTTA MR. B PURKAYASTHA MR A B DEY MR. S SUTRADHAR</p>
21	<p>MACApp./362/2022 WITH LCR, FIXED</p>	<p>RATNA GHOSH AND 3 ORS Versus AMARJIT SINGH AND 4 ORS</p>	<p>MR. S CHAUHAN MR. A R SHOME MR. P MAZUMDER</p>	<p>MS. R D MOZUMDAR (r-3,5) MS. C MOZUMDAR (r-3,5) MR. S P SHARMA (r-3,5)</p>

22 [RFA/50/2023](#)
CAVT. NO.10762/023,
WITH LCR, FIXED

JOY CHANDRA BHUYAN
Versus
ON THD DEATH OF KUMUD RANJAN
MEDHI HIS LEGAL HEIR DIPTI MEDHI

MR P K KALITA
MS N DUTTA
MR M KALITA

MR. A BISWAS
MR. N SARKAR
MR P K BASU
MR A BANERJEE
FOR CAVEATOR

WITH
[L.A.\(Civil\)/3500/2023](#)
in RFA/50/2023

JOY CHANDRA BHUYAN
Versus
ON THD DEATH OF KUMUD RANJAN
MEDHI HIS LEGAL HEIR DIPTI MEDHI

MR P K KALITA
MS N DUTTA
MR M KALITA

MR. N SARKAR
MR P K BASU
FOR CAVEATOR

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LEAVE NOTE OF ADVOCATES FOR 02/04/2024

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1)	MR. B BARMAN	02-04-2024	To	02-04-2024
2)	MR. I HUSSAIN	26-02-2024	To	10-04-2024
3)	MS. T GOSWAMI	29-02-2024	To	10-04-2024
4)	MR. O P BHATI	11-03-2024	To	07-04-2024
5)	MR H R A CHOUDHURY	14-03-2024	To	10-04-2024
6)	MD. I HUSSAIN	18-03-2024	To	15-04-2024
7)	MR. B NATH	22-03-2024	To	05-04-2024
8)	MR S K KEJRIWAL	03-04-2024	To	23-04-2024
9)	MS S KEJRIWAL	03-04-2024	To	23-04-2024
10)	MR. K P PATHAK	22-03-2024	To	05-04-2024
11)	MR. C CHOWDHURY	22-03-2024	To	18-04-2024
12)	MR. P N CHOUDHURY	01-04-2024	To	04-04-2024
13)	MR. M SARANIA	01-04-2024	To	03-04-2024
14)	MR. N SHARMA	04-04-2024	To	04-04-2024
15)	MR. S SARMA	05-04-2024	To	05-04-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Tuesday,2nd April 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

BEFORE:

HONOURABLE MR. JUSTICE ROBIN PHUKAN

COURT NO: 15

[THIS BENCH WILL SIT AFTER RISING OF SPECIAL DIVISION BENCH,IF TIME PERMITS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	AB/787/2024	GULAZAR HUSSAIN @ GULZAR AND ANR Versus THE STATE OF ASSAM	MR. T CHUTIA MR. R ALI	PP, ASSAM
2	AB/817/2024 FIXED	AJNUR ALI Versus THE STATE OF ASSAM	MR Z KAMAR MR B TALUKDAR MS P SAIKIA MR S J CHOUDHURY	PP, ASSAM
BAIL HEARING (BA)				
3	Bail Appln./427/2024 WITH CASE RECORD(SCANNED COPY), OFFICE NOTE	PRABHA SHANKAR TIWARI Versus THE UNION OF INDIA AND ANR.	MR. S MITRA MR A K BORO MR. R. RAMEEZ MR S.MITRA	MR. S C KEYAL SC, NCB
4	Bail Appln./520/2024 WITH CASE RECORD(SCANNED COPY)	PRABHA SHANKAR TIWARI Versus THE UNION OF INDIA AND ANR.	MR. S MITRA MR A K BORO MR. R. RAMEEZ MR S.MITRA	SC, NCB
BAIL HEARING				
5	AB/677/2024	REKIBUR ZAMAN Versus THE STATE OF ASSAM	MR. A K AZAD MS S DEVI	PP, ASSAM
HEARING				
6	I.A.(CrI.)/295/2023 PART-HEARD, LCR 5 FILES, FIXED in CrI.A./127/2023 WITH CrI.A./127/2023	ARUP BORAH Versus THE STATE OF ASSAM AND ANR.	MR. R CHETRI MR N BARMAN MR N MILI	MS. M BARMAN (LEGAL AID R-2) PP, ASSAM
7	CrI.A./393/2023 O Y 6 M 3 D :PART-HEARD, WITH LCR 6 FILES, FIXED WITH I.A.(CrI.)/1026/2023 in CrI.A./393/2023	ARUP BORAH Versus THE STATE OF ASSAM AND ANR. MD. SAREJ UDDIN @ CHAREJ UDDIN Versus THE STATE OF ASSAM AND ANR. SAREJ UDDIN @ CHAREJ UDDIN Versus THE STATE OF ASSAM AND ANR.	MR. R CHETRI MR N BARMAN MR N MILI G UDDIN MR. A S TAPADER P ADHIKARI MR A K AZAD G UDDIN MR. A S TAPADER P ADHIKARI MR A K AZAD	MS. M BARMAN (LEGAL AID R-2) PP, ASSAM MR. R ALI (R-2) MR H A AHMED (R-2) PP, ASSAM PP, ASSAM

8	Crl.Rev.P./387/2009 WITH LCR 3 FILES AND PAPERBOOK	SMTI MAMTA AGARWAL Versus THE STATE OF ASSAM AND ORS	MR.Z ALAM MS. B SARMA(AMICUS CURIAE) MR.B BISHAYA MS. M DEORI (Amicus Curiae) MS. B GOSWAMI (Amicus Curiae)	PP, ASSAM MRS KEYAL MISSD DOWARAH
9	Crl.A./66/2012 WITH LCR 5 FILES, FIXED	DHENURAM NARAH, Versus THE STATE OF ASSAM,	MR. A KHANIKAR	PP, ASSAM
10	Crl.Pet./41/2020 WITH LCR 1 FILES(SCANNED COPY), FIXED	SHANTI KUMARI DAS Versus THE STATE OF ASSAM AND 5 ORS	MR. S K JAIN MR. P C SARKAR	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 02/04/2024

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1)	MR. B BARMAN	02-04-2024	To	02-04-2024
2)	MR. I HUSSAIN	26-02-2024	To	10-04-2024
3)	MS. T GOSWAMI	29-02-2024	To	10-04-2024
4)	MR. O P BHATI	11-03-2024	To	07-04-2024
5)	MR H R A CHOUDHURY	14-03-2024	To	10-04-2024
6)	MD. I HUSSAIN	18-03-2024	To	15-04-2024
7)	MR. B NATH	22-03-2024	To	05-04-2024
8)	MR S K KEJRIWAL	03-04-2024	To	23-04-2024
9)	MS S KEJRIWAL	03-04-2024	To	23-04-2024
10)	MR. K P PATHAK	22-03-2024	To	05-04-2024
11)	MR. C CHOWDHURY	22-03-2024	To	18-04-2024
12)	MR. P N CHOUDHURY	01-04-2024	To	04-04-2024
13)	MR. M SARANIA	01-04-2024	To	03-04-2024
14)	MR. N SHARMA	04-04-2024	To	04-04-2024
15)	MR. S SARMA	05-04-2024	To	05-04-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

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Web:ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Tuesday,2nd April 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE DEVASHIS BARUAH

COURT NO: 17

[CIVIL BENCH-I]

**THE OLDEST MATTER IN THE CAUSELIST WILL
BE TAKEN UP FOR HEARING CHRONOLOGICALLY]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
TOP OF THE LIST				
1	RSA/168/2009 (HEARING), PART-HEARD, FIXED, WITH LCR	MD. MINHAZ MANDAL and ANR Versus HAMED ALI TARAFDAR and 20 ORS	MR.A K SARMA MR.R K JAIN	MR.S SINHA MR.M HUSSAIN MR.B SINHA
2	RSA/5/2007 (HEARING), WITH LCR, FIXED	ON THE DEATH OF KAREN NESSA HER LEGAL HEIRS ARE KASIM ALI SON and 5 ORS, Versus ON THE DEATH OF MD KALIMUDDIN	MR H DAS MR.D CHOUDHURY MS. U HAZARIKA MR.K BASAR MR.R K SAIKIA	MR.D SUR MS.D SINHA MR.H ALI
3	RSA/159/2009 (HEARING), WITH LCR	SMTI ADITY SARMAH, Versus SMTI ARUNA CHAKRAVORTY and ORS,	MR.D C MAHANTA MR.T J MAHANTA MS.P BHATTACHARYA	MR.A SARMA MS.S SARMA MS.N M DEKA MS.R DEURI
4	WITH Test.Cas./2/2007 WITH LCR WITH CO/1/2012 in Test.Cas./2/2007 WITH MC/1782/2012 in Test.Cas./2/2007	DIPTY BORTHAKUR Versus ARUNA CHAKRABORTY and ORS ARUNA CHAKRABORTY AND ANR. Versus DIPTY BARTHAKUR AND ANR. ARUNA CHAKRABORTY AND ANR. Versus DIPTY BARTHAKUR AND ANR.	MR.D C MAHANTA MR.T J MAHANTA MS.P BHATTACHARJEE MR.S K GOSWAMI MSB ACHARYYA MR.S K GOSWAMI MSB ACHARYYA	MRS.B ACHARYA MS.S SARMAR- 1and2 MS.N M DEKA(R- 1&2) MR.T J MAHANTA MS.P BHATTACHARJEE MR.T J MAHANTA MS.P BHATTACHARJEE
5	WITH Test.App./4/2011 WITH LCR	SMT. ADITY SARMA, Versus SMT. ARUNA CHAKRAVARTY and 2 ORS,	MR.T J MAHANTA MS.P BHATTACHARYA MR.P P DUTTA MS.D DUTTA	MR.P BORA MS.S SARMA(R-1) MS.N M DEKA(R-1) MS.P MAZUMDAR(R-1) MR.J KOTOKY
6	RSA/77/2010 (HEARING), WITH LCR	SAIKIA and SONS and 2 ORS Versus KHARIKATIA TEA ESTATEPVT. LTD. and ORS	MR.P P BARUAH MR.R SARMA MSG KALITA MR.A THAKUR	MD.M U AHMED MRD DUARA
7	RSA/78/2010 (HEARING), WITH LCR	MD.TAZIMUDDIN AHMED Versus MD. SAHABUDDIN AHMED and 6 ORS	MR.B C DAS MR. J H SAIKIA	MRS.K DEKA MS.P CHOUDHURY

	WITH MC/1320/2010 in RSA/78/2010	MD. TAZIMUDDIN AHMED, Versus MD. SAHABUDDIN AHMED and 6 ORS, MR ARMAN ALI Versus MR MOINUL HAQUE and 4 ORS	MR.B C DAS MR. J H SAIKIA MR.S P ROY MS.N RAI MRA K RAI MR.S K CHOUDHURY MR.T R ROY	MR.R BARUAH(R- 3-5) MR. R K BHUYAN (r-1,2) MR A ZAMAN (r-1,2) MR. M KASHYAP (r-1,2) MR.M ALAM(R- 1&2) MS.M NATH(R- 3-5)
8	FAO/34/2017 (ORDERS), WITH LCR, FIXED			
ADMISSION				
9	WP(C)/6909/2015 PART-HEARD, FIXED	M/S TOPCEM INDIA Versus THE UNION OF INDIA and 5 ORS	MR.G N SAHEWALLA MRS.S S BAWARI MR.A CHETIA MD.ASLAM	C.G.C. MR.S CHAMARIA MRM R ADHIKARI SC, INDUSTRIES and COMMERCE ASSTT.S.G.I.
10	WP(C)/3870/2016 PART-HEARD, FIXED	ON THE DEATH OF MADHURI CHOWDHURY HER LEGAL HEIRS Versus THE STATE OF ASSAM and 6 ORS.	MR.M TALUKDAR MS. R CHOUDHURY MRS. K K CHOUDHURY (p- 3) MR. A H M R CHOUDHURY MS. M TALUKDAR MR. A SANDILYA (P- 1.1,1.2) MR. R. AHMED	GA, ASSAM MR. R BORPUJARI, SC, REVENUE DEPARTMENT MR.J M A CHOUDHURY(SC,HEALTH) MR.B GOGOI(SC,FINANCE) SC, HEALTH SC, FINANCE DEPTT.
11	WP(C)/3923/2017 PART-HEARD, FIXED	LABAINO MARAK @ LABANYA R. MARAK @ LABANYA MARAK @ LABAINO R. MARAK Versus THE STATE OF ASSAM and 5 ORS.	DR.B AHMED MR.N HAQUE MR N J DAS MR.M HUSSAIN MR.A CHOUDHURY	GA, ASSAM
12	WP(C)/875/2021 PART-HEARD, FIXED	PARESH CHANDRA DEKA Versus THE STATE OF ASSAM AND 10 ORS	MR. R MAJUMDAR MR. Y S MANNAN MR. C K NATH MR R DHAR	GA, ASSAM MR. JYOTIRMOY ROY(R-10, 11) MR. S Ali MR K DAS MR. S SARMA(R-10, 11) MR. C CHAKRAVARTY (R- 10, 11) MS E NATH(R-10, 11)
HEARING				
13	RSA/50/2011 WITH LCR, FIXED	SMT. RAJU BALA DEKA and 9 ORS, Versus KANDARPA DEKA and ORS,	MR.H K DEKA MR.B C TALUKDAR MS.R BARUAH MR.P SUNDI MR.B DEKA MR. B SARMA	MR.A IKBAL MR.B BARMAN MR.S ALI MR.M ALAM MR.G MISHRA MR.G BORDOLOI MS.M NATH
	WITH I.A.(Civil)/1768/2018 in RSA/50/2011	ON THE DEATH OF ANANTA DEKA HIS LEGAL HEIR SRI KANDARPA DEKA AND 18 ORS Versus SMT. RAJU BALA DEKA AND 7 ORS	MR. A IKBAL MR. S ALI	MR. B D DEKA
	WITH I.A.(Civil)/1487/2019 in RSA/50/2011	ON THE DEATH OF ANANTA DEKA HIS LEGAL HEIRS AND 19 ORS Versus SMT. RAJU BALA DEKA and 8 ORS,	S ALI MR. A IKBAL	MR. B D DEKA
	WITH I.A.(Civil)/25/2022 in RSA/50/2011	SMT. RAJU BALA DEKA AND ORS Versus ON THE DEATH OF ANANTA DEKA HIS LEGAL HEIRS AND ORS	MR B DEKA	S ALI

14	RSA/233/2012 WITH LCR	ON THE DEATH OF APPELLANT NO.1 (SAFIRUN BIBI LASKAR) HER LEGAL HEIRS and ORS, Versus MD. SIRAJ ALI and 4 ORS,	MR. A C SARMA MR. A SARMA MR. S K GHOSH MR. T BARUAH MR. M P GOSWAMI	MS. R CHOUDHURY (R2) MR. J ISLAM MR. A M S MAZUMDER MR. A A R KARIM MS. S F MAITAI MS. S S ZIA (R2)
15	RSA/185/2013 WITH LCR, FIXED	ON THE DEATH OF HEMENDRA DAS HIS LEGAL HEIRS SMTI CINU DAS and 4 ORS. Versus NIRAMAI DAS @ MIRAMAI DAS and 5 ORS.	MS.P R MAHANTA MR.S R GOGOI MS.P MAHANTA MS.M SHARMA	MR. P K MEDHI MR. S P CHOUDHURY MR.U K DAS MR. A S DHILLON
16	MACApp./381/2016 WITH LCR, FIXED	ROYAL SUNDARAM ALLIANCE INSURANCE CO. LTD Versus SMT PRABHA DEVI CHORARIA and 2 ORS	MR.S S SHARMA MS.L SHARMA MRA SHARMA	MR.B K JAINR-1 MS.M DASGUPTA(R-1)
	WITH I.A.(Civil)/2182/2016 in MACApp./381/2016	ROYAL SUNDARAM ALLIANCE INSURANCE CO. LTD Versus SMT PRABHA DEVI CHORARIA and 2 ORS	MR.S S SHARMA MS.L SHARMA MR A SHARMA	
	WITH CO/23/2017 in MACApp./381/2016	SMT PRABHA DEVI CHORARIA Versus ROYAL SUNDARAM ALLIANCE INSURANCE CO LTDand 2 ORS	MR.B K JAIN MS.M DASGUPTA MS.O PHUKAN	MR.S S SHARMA MS.L SHARMA MR.B J MUKHERJEE
17	CRP/57/2018 CAVT. NO.0301/2018 WITH LCR, FIXED	GOBARDHAN PRASAD MODI Versus THE AHMED TEA CO. (P) LTD.	MR. P J SAIKIA MR. R S MISHRA	MR. K N CHOUDHURY FOR CAVEATOR MR. J PATOWARI

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LEAVE NOTE OF ADVOCATES FOR 02/04/2024

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1)	MR. B BARMAN	02-04-2024	To	02-04-2024
2)	MR. I HUSSAIN	26-02-2024	To	10-04-2024
3)	MS. T GOSWAMI	29-02-2024	To	10-04-2024
4)	MR. O P BHATI	11-03-2024	To	07-04-2024
5)	MR H R A CHOUDHURY	14-03-2024	To	10-04-2024
6)	MD. I HUSSAIN	18-03-2024	To	15-04-2024
7)	MR. B NATH	22-03-2024	To	05-04-2024
8)	MR S K KEJRIWAL	03-04-2024	To	23-04-2024
9)	MS S KEJRIWAL	03-04-2024	To	23-04-2024
10)	MR. K P PATHAK	22-03-2024	To	05-04-2024
11)	MR. C CHOWDHURY	22-03-2024	To	18-04-2024
12)	MR. P N CHOUDHURY	01-04-2024	To	04-04-2024
13)	MR. M SARANIA	01-04-2024	To	03-04-2024
14)	MR. N SHARMA	04-04-2024	To	04-04-2024
15)	MR. S SARMA	05-04-2024	To	05-04-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Tuesday,2nd April 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]

BEFORE:

HONOURABLE MRS. JUSTICE MALASRI NANDI

COURT NO: 18

[CRIMINAL BENCH]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION (BA)			
1 Bail Appln./948/2024	CHANDRA JOY JAMATIA Versus THE UNION OF INDIA	MR. M AHMED MD I H LASKAR	SC, DRI
2 Bail Appln./951/2024	UTTAM KUMAR BANIKYA @ BAPON Versus THE STATE OF ASSAM	MR. S C BISWAS MS A DAS MS. U NANDA MS. J GHOSH DR. JAYOSHREE DAM	PP, ASSAM
MOTION			
3 AB/843/2024	MOFIJUL RAHMAN @ ALI Versus THE STATE OF ASSAM	MR F HAQUE MR. S K M ALOMGIR MR A ISLAM	PP, ASSAM
4 AB/845/2024	HABIBUR RAHMAN Versus THE STATE OF ASSAM AND ANR.	MR. S SAHU MR N BARUAH	PP, ASSAM
ADMISSION			
5 Crl.Pet./368/2017 WITH LCR 2 FILES, B/O	MST. HAFIJA BEGUM BARBHUIYA @ HAJAN BIBI and ANR. Versus THE STATE OF ASSAM	MR.S ROY MR.M H LASKAR	MR. U N CHETIA MR. T HALOI PP, ASSAM
6 Crl.Pet./569/2018 WITH LCR 1 FILE(SCANNED COPY), FIXED	ASHRAFUL ALAM Versus THE STATE OF ASSAM AND ANR.	MR. B J GHOSH MR. S SINHA MR. I ALAM	MR. K C DEKA (R2) MR. K BHATTACHARJEE (R2) MR. M HAQUE (R2) MS B TALUKDAR (R2) PP, ASSAM
7 Crl.Pet./426/2021 FIXED	ALOK BARAN SARKAR Versus THE STATE OF ASSAM AND ANR.	MR. S C BISWAS MS A DAS MR. F A HASSAN MR. P S BISWAS	MR. P D NAIR (R-2) MR. G ALAM (R-2) MS J KHANOM(R-2) MR. H ROHMAN (R-2) MR. S R A NASER (R-2) PP, ASSAM
8 Crl.Pet./86/2023 FIXED	SAILEN KUMAR SHARMA Versus THE STATE OF ASSAM	MR S SARMA	MS. R DEKA (R-2) MR. R M DAS (R-2) MR. C SHARMA (R-2) PP, ASSAM
9 Crl.Rev.P./100/2024 FIXED	SOIF UDDIN LASKAR AND ANR Versus THE STATE OF ASSAM	MR. SURAJIT DAS MR A W AMAN MR SARFRAZ NAWAZ MR S A BARBHUYAN	PP, ASSAM

BAIL HEARING (BA)

10	Bail Appln./3694/2023 WITH CASE RECORD(SCANNED COPY)	KRISHNA SAIKIA Versus THE STATE OF ASSAM	MR. R DE MS. D PATHAK	PP, ASSAM
11	Bail Appln./3725/2023 WITH CASE RECORD(SCANNED COPY)	PUSAN DAO Versus THE STATE OF ASSAM AND ANR	MR P KATAKI MRS R BEGUM	PP, ASSAM
12	Bail Appln./3932/2023 WITH CASE RECORD AND CASE DIARY(SCANNED COPY)	MD. HASAN ALI Versus THE STATE OF ASSAM	MR. J M A CHOUDHURY MR. A B T HAQUE MS HIMADRI BORAH	PP, ASSAM
13	Bail Appln./4084/2023 WITH CASE RECORD(SCANNED COPY), FIXED	BOICHY KUKI @ HESHY Versus THE STATE OF ASSAM	MR. N N JHA MS M SAHOO MR UNUSH KHAN	PP, ASSAM
14	Bail Appln./4205/2023 WITH CASE RECORD(SCANNED COPY)	R YARUIBO Versus THE STATE OF ASSAM	MOTIUR RAHMAN MR F U CHOUDHURY MR. A S TAPADER	PP, ASSAM
15	Bail Appln./4563/2023 WITH CASE RECORD(SCANNED COPY)	TYAGRAJAN M. Versus THE UNION OF INDIA	MR. S N TAMULI MS. P K ZANNAT MS. A BEGUM MS P DEKA	SC, NCB
16	Bail Appln./114/2024 WITH CASE RECORD(SCANNED COPY), FIXED	KIYEKA AYEMI Versus THE STATE OF ASSAM	MR. S MUNIR MR R AKHTAR	PP, ASSAM
17	Bail Appln./172/2024 FIXED	MD HABIBUR RAHMAN Versus THE STATE OF ASSAM	MR M AHMED A. K. KANU MR A. ALI	PP, ASSAM
18	Bail Appln./247/2024 FIXED	CHOUKAT ALI Versus THE STATE OF ASSAM	MR F HAQUE MR. S K M ALOMGIR MR A ISLAM	PP, ASSAM
19	Bail Appln./473/2024 WITH CASE RECORD(SCANNED COPY), OFFICE NOTE	AHMEDUR RAHMAN BARBHUIYA @ AHMEDUR BARBHUIYA Versus THE STATE OF ASSAM	MR SISHIR DUTTA MS S MOCHAHARI MR. S DUTTA MR S DUTTA	PP, ASSAM
20	Bail Appln./484/2024 WITH OFFICE NOTE	HILAL UDDIN Versus THE STATE OF ASSAM AND ANR.	MR. L R MAZUMDER MR. H A TALUKDAR MS. P S LASKAR MS. J GHOSH	PP, ASSAM
21	Bail Appln./543/2024 FIXED	MD. ATABUR RAHMAN Versus THE STATE OF ASSAM	MR S M ABDULLAH P MS F HUSSAIN MR. S RAHMAN MD R ISLAM MD IMRAN	PP, ASSAM SC, FOREST DEPTT.
22	Bail Appln./601/2024 FIXED	OWAHID HUSSAIN Versus THE STATE OF ASSAM	MR. P D NAIR MR G ALAM MR. H ROHMAN MR S R A NASER	PP, ASSAM
23	Bail Appln./624/2024 FIXED	RAJU NAHAK Versus THE STATE OF ASSAM	MR S DEWRI MR P SONOWAL MR A DEKA	PP, ASSAM
24	Bail Appln./666/2024 FIXED	SHUKUR ALI Versus THE STATE OF ASSAM	M. HOSSAIN MS. A SULTANA	PP, ASSAM
25	Bail Appln./714/2024 FIXED	MONOWAR HUSSAIN MONDAL Versus THE STATE OF ASSAM	MR. M HOSSAIN MR J HUSSAIN	PP, ASSAM
26	Bail Appln./741/2024 WITH OFFICE NOTE	MD. KAMRUL ISLAM Versus THE STATE OF ASSAM	MR H R CHOUDHURY S. TALUKDAR A S PRODHANI	
27	Bail Appln./746/2024 WITH OFFICE NOTE	GOURAV KUMAR SINGH @ GAURAV KUMAR Versus THE STATE OF ASSAM	MR S RAHMAN MS. S PHUKAN MR U PANDEY	PP, ASSAM
28	Bail Appln./791/2024 FIXED	SHARIFUL ISLAM Versus THE STATE OF ASSAM	M. HOSSAIN MS. A SULTANA	PP, ASSAM

29	Bail Appln./792/2024 FIXED	HABIBOR RAHMAN Versus THE STATE OF ASSAM	MR F HAQUE MR. S K M ALOMGIR MR A ISLAM	PP, ASSAM
30	Bail Appln./810/2024 WITH OFFICE NOTE, FIXED	ENAMUL HAQUE Versus THE STATE OF ASSAM AND ANR	MR. J I BORBHUIYA MR. L MOHAN MR. R ALI	PP, ASSAM
BAIL HEARING				
31	AB/3441/2023	BIPUL CH ROY Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. H ALI MR. R A CHOUDHURY B BARMAN	PP, ASSAM
32	AB/4202/2023 FIXED	NUR ISLAM SHEIKH Versus THE STATE OF ASSAM	MS. R CHOUDHURY MRS. S ROY	PP, ASSAM
33	AB/4232/2023	REJABUL HOQUE Versus THE STATE OF ASSAM AND ANR	MR. N J DUTTA MR. M HOQUE	MR I RAFIQUE (r-2) MRS S A CHOUDHURY (r-2) MS A AFREEN (r-2) PP, ASSAM
34	AB/5/2024	BIKROM SINGHA LAHKAR AND ANR Versus THE STATE OF ASSAM	MR H K DAS MR N K SARMA	PP, ASSAM
35	AB/358/2024 B/O	MOHAN SONOWAL Versus THE STATE OF ASSAM	MR. T DEURI MS A DAS MS. L WANGSA	PP, ASSAM
36	AB/641/2024 WITH OFFICE NOTE, FIXED	SAHIDULLAH LASKAR @ SAIDULLAH LASKAR Versus THE STATE OF ASSAM AND ANR	MR. R A CHOUDHURY MR. R A MAZUMDER	PP, ASSAM
37	AB/663/2024 FIXED	DEDSWRANG BASUMATARY Versus THE STATE OF ASSAM	MR. A PAUL	PP, ASSAM
ORDERS				
38	Crl.A./210/2023 WITH OFFICE NOTE, LCR 4 FILES, FIXED	SANTOSH SINGH YADAV Versus THE STATE OF ASSAM AND ANR.	MR S DEWRI MR P SONOWAL MR A DEKA	PP, ASSAM
39	I.A.(Crl.)/973/2023 WITH LCR 2 FILES, B/O in Crl.A./284/2023 WITH Crl.A./284/2023	SAHIDUL ISLAM, Versus THE STATE OF ASSAM AND ANR.	MR. A M AHMED MR. A AHMED P. GHOSH	PP, ASSAM
40	Crl.Pet./14/2024 FIXED	SAIFUL ISLAM CHOUDHURY Versus THE STATE OF ASSAM AND ANR	MRS S RAHANA MR. A M AHMED MR. A AHMED P. GHOSH	PP, ASSAM
41	Crl.Pet./47/2024 WITH LCR 1 FILE(SCANNED COPY), FIXED	RACHNA PURI AND ANR Versus THE STATE OF ASSAM ANR	MR. I A HAZARIKA M ALAMGEER MR. I U CHOWDHURY MS R DEKA	PP, ASSAM
42	Crl.Pet./158/2024 WITH LCR 1 FILE(SCANNED COPY), FIXED	FAROOQ @ UMAR FAROOQ AND 2 ORS Versus ALTAF HUSSAIN LASKAR	MR. N SHARMA MR. B PEGU B K SINGHA	PP, ASSAM
HEARING				
43	Crl.A./112/2012 WITH LCR 5 FILES, P.B.-2, FIXED	MD. AHMED ALI Versus THE STATE OF ASSAM	MR.A K PURKAYASTHA MR.M J BARUAH	PP, ASSAM
44	Crl.Pet./508/2018 FIXED	PABITRA KUMAR KATAKY Versus THE CENTRAL BUREAU OF INVESTIGATION AND 3 ORS.	MS. S SARMA MR. A BARUAH	MR. A GANGULY (R2 - R4) SC, CBI
45	Crl.Rev.P./185/2019 WITH LCR 7 FILES, B/O	SUNIL KAKOTI Versus LATIFUDDIN AHMED	MR R K MOUR MR P DAS	DR. B U AHMED MR K UDDIN MR. A K AZAD MR. A K AHMED

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LEAVE NOTE OF ADVOCATES FOR 02/04/2024

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1)	MR. B BARMAN	02-04-2024	To	02-04-2024
2)	MR. I HUSSAIN	26-02-2024	To	10-04-2024
3)	MS. T GOSWAMI	29-02-2024	To	10-04-2024
4)	MR. O P BHATI	11-03-2024	To	07-04-2024
5)	MR H R A CHOUDHURY	14-03-2024	To	10-04-2024
6)	MD. I HUSSAIN	18-03-2024	To	15-04-2024
7)	MR. B NATH	22-03-2024	To	05-04-2024
8)	MR S K KEJRIWAL	03-04-2024	To	23-04-2024
9)	MS S KEJRIWAL	03-04-2024	To	23-04-2024
10)	MR. K P PATHAK	22-03-2024	To	05-04-2024
11)	MR. C CHOWDHURY	22-03-2024	To	18-04-2024
12)	MR. P N CHOUDHURY	01-04-2024	To	04-04-2024
13)	MR. M SARANIA	01-04-2024	To	03-04-2024
14)	MR. N SHARMA	04-04-2024	To	04-04-2024
15)	MR. S SARMA	05-04-2024	To	05-04-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

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10:15 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Tuesday,2nd April 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

BEFORE:

HONOURABLE MRS. JUSTICE SUSMITA PHUKAN KHAUND

COURT NO: 21

[THIS BENCH WILL SIT AFTER RISING OF
DIVISION BENCH-II, IF TIME PERMITS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION (BA)				
1	Bail Appln./955/2024	ABDUL HASIM Versus THE STATE OF ASSAM	A RAHMAN MR. S. SUR	PP, ASSAM
BAIL HEARING (BA)				
2	Bail Appln./3775/2023 WITH CASE RECORD(SCANNED COPY), FIXED	MOHAMMAD FARAZ Versus THE STATE OF ASSAM	MR. A AHMED MR. M A CHOUDHURY MR. M ALAM	PP, ASSAM
3	Bail Appln./299/2024 WITH CASE RECORD(SCANNED COPY), FIXED	HABIJAR RAHAMAN @ HAFIJUR RAHAMAN Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. A AHMED MR. I U CHOWDHURY	PP, ASSAM

LEAVE NOTE OF ADVOCATES FOR 02/04/2024

1)	MR. B BARMAN	02-04-2024	To	02-04-2024
2)	MR. I HUSSAIN	26-02-2024	To	10-04-2024
3)	MS. T GOSWAMI	29-02-2024	To	10-04-2024
4)	MR. O P BHATI	11-03-2024	To	07-04-2024
5)	MR H R A CHOUDHURY	14-03-2024	To	10-04-2024
6)	MD. I HUSSAIN	18-03-2024	To	15-04-2024
7)	MR. B NATH	22-03-2024	To	05-04-2024
8)	MR S K KEJRIWAL	03-04-2024	To	23-04-2024
9)	MS S KEJRIWAL	03-04-2024	To	23-04-2024
10)	MR. K P PATHAK	22-03-2024	To	05-04-2024
11)	MR. C CHOWDHURY	22-03-2024	To	18-04-2024
12)	MR. P N CHOUDHURY	01-04-2024	To	04-04-2024
13)	MR. M SARANIA	01-04-2024	To	03-04-2024
14)	MR. N SHARMA	04-04-2024	To	04-04-2024
15)	MR. S SARMA	05-04-2024	To	05-04-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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10:15 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Tuesday, 2nd April 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]

BEFORE:

HONOURABLE MRS. JUSTICE MITALI THAKURIA

COURT NO: 22

[CRIMINAL BENCH]

THIS BENCH WILL RISE AT 3:15 PM]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
WITHDRAWAL				
1	Crl.Rev.P./101/2024 B/O	MD. ABDUL KAIUM AL AMIN AND ANR Versus THE STATE OF ASSAM AND ANR	MR F HAQUE MR. S K M ALOMGIR MR A ISLAM	PP, ASSAM
MOTION (BA)				
2	Bail Appln./950/2024	MD. SUBURUDDIN @ SOBURUDDIN Versus THE STATE OF ASSAM	MR. A T SARKAR MR S HUSSAIN MR. A KHALEK	PP, ASSAM
MOTION				
3	Crl.Rev.P./129/2024	AJIT DAS Versus THE STATE OF ASSAM AND ANR	MR. N K KALITA MR D DEKA	PP, ASSAM
4	Crl.Pet./369/2024	HEMANTA SADHANIDHAR Versus MD. MUJAHID AHMED	MR B P BORAH MR. U S BORA MR P J DUTTA MR. N BORPATRAGOHAİN	
5	Crl.Pet./370/2024	PANKAJ DUTTA Versus THE STATE OF ASSAM AND ANR	MR T KALITA J DASGUPTA	PP, ASSAM
6	Crl.Pet./371/2024	RAFIQUL ISLAM DEWAN Versus THE STATE OF ASSAM	MR. SURAJIT DAS A W AMAN MS SURAYA RAHMAN MR SARFRAZ NAWAZ MR S A BARBHUYAN SAMIM RAHMAN	PP, ASSAM
7	AB/616/2024	JAKIR HUSSAIN Versus THE STATE OF ASSAM	MR. M K MISRA MR. D GOSWAMI	PP, ASSAM
8	AB/846/2024	JAYANTA DAS Versus THE STATE OF ASSAM	MR. R P SARMAH MS. T SOM	PP, ASSAM
9	AB/849/2024	ABDUS SALAM AND ANR. Versus THE STATE OF ASSAM	MR. S A HUSSAIN MR D J HALOI L HANGZO	PP, ASSAM

ADMISSION

10	Crl.Pet./217/2021 WITH LCR 1 FILE(SCANNED COPY), FIXED	ABDUL AWAL Versus THE STATE OF ASSAM AND 2 ORS	MR. M A SHEIKH MD. M H CHOUDHURY K U AHMED MS F INTAZ	MR. D GOGOI, AMICUS CURIAE (R-2) PP, ASSAM
11	Crl.Pet./820/2023 FIXED	ANUPJYOTI DEKA AND 3 ORS Versus CHAYANIKA DAS	MD E AHMED MD. I HUSSAIN	MR. R SARMA MS. S D SAIKIA
12	Crl.Pet./909/2023 WITH LCR 2 FILES, B/O	SHAWKAT ALI KHAN Versus THE STATE OF ASSAM AND 2 ORS	MS J HAZARIKA MR M RAHMAN MS. M. KHATUN MS N AKTAR	P KALITA (r-2,3) PP, ASSAM
13	Crl.Pet./79/2024 WITH CLR 1 FILE(SCANNED COPY), FIXED	SAIDUR ALI Versus THE STATE OF ASSAM AND ANR	MR. S SAHU MS. A ROY	MS. D SAIKIA, AMICUS CURIAE (R-2) PP, ASSAM

BAIL HEARING (BA)

14	Bail Appln./725/2024 FIXED	MALEK BHUYAN Versus THE STATE OF ASSAM	MR M AHMED MR M U AHMED A. K. KANU	PP, ASSAM
15	Bail Appln./808/2024 FIXED	SADDAM HUSSAIN Versus THE STATE OF ASSAM	MR. I A HAZARIKA MR. H ALI B BARMAN	PP, ASSAM
16	Bail Appln./838/2024 FIXED	UTPAL KALITA AND ANR. Versus THE STATE OF ASSAM	MR S M ABDULLAH P MS F HUSSAIN MR. S RAHMAN MD R ISLAM MD IMRAN	PP, ASSAM
17	Bail Appln./841/2024 FIXED	MD. ABDUL KALAM Versus THE STATE OF ASSAM	MR S M ABDULLAH P MD. A A KHAN MR S H SIKDAR MR. J ALI	PP, ASSAM

BAIL HEARING

18	AB/3832/2023 FIXED	GANESH SARKAR @ GANESH DAS Versus THE STATE OF ASSAM	MR S DAS	PP, ASSAM
19	AB/3885/2023 FIXED	UMESH KUSHWAHA AND ANR Versus THE STATE OF ASSAM	MR. S BORTHAKUR MS. S KAKATI	PP, ASSAM
20	AB/4165/2023 FIXED	PRADEEP KUMAR DAS @ PRADIP DAS Versus THE STATE OF ASSAM	MR. B D KONWAR SR. ADV. MR H AGARWAL MR J SINGH L KALITA MS P GUPTA MR P DOLEY	PP, ASSAM
21	AB/4304/2023 FIXED	MANTAZ ALI Versus THE STATE OF ASSAM	MR S M ABDULLAH P MS F HUSSAIN MR. S RAHMAN MD R ISLAM MD IMRAN	PP, ASSAM
22	AB/337/2024 FIXED	PANKAJ NATH Versus THE STATE OF ASSAM	MR. P BORA MR M SAHEWALLA MS K BHATTACHARYYA MS K SARMA	PP, ASSAM
23	AB/637/2024 FIXED	REZAUL ISLAM KHAN @ RAJIB AND ANR. Versus THE STATE OF ASSAM	MAHIBUR RAHMAN MR AZIZUR RAHMAN MS ASFIA AHMED MR. M ALOM MS. NISHA BEGUM	PP, ASSAM
24	AB/650/2024 FIXED	MAINUL HOQUE BARBHUIYA @ MAINUL HOQUE Versus THE STATE OF ASSAM	MR. A T SARKAR MR S HUSSAIN MR A MALEK	PP, ASSAM
25	AB/661/2024 FIXED	SHAKIM ALI AND ANR Versus THE STATE OF ASSAM	MR S HOQUE M ISLAM	PP, ASSAM

26	AB/694/2024 FIXED	GULAM NABI AZAD Versus THE STATE OF ASSAM	MR. N HAQUE MR. A K AZAD MR. S R BARBHUIYA MR M HUSSAIN	PP, ASSAM
27	AB/695/2024 FIXED	MOHAMMAD ALI AND 6 ORS. Versus THE STATE OF ASSAM	MR. N HAQUE MR. A K AZAD MR. S R BARBHUIYA MR M HUSSAIN	PP, ASSAM
28	AB/705/2024 FIXED	SORMAN ALI @ SURMAN ALI Versus THE STATE OF ASSAM	MR. SURAJIT DAS MR A W AMAN MR SARFRAZ NAWAZ MR S A BARBHUYAN SAMIM RAHMAN	PP, ASSAM
29	AB/759/2024 FIXED	BIKRAM JHA Versus THE STATE OF ASSAM	MR. T BARUAH MS A DAS MR J. ISLAM	PP, ASSAM
<u>ORDERS</u>				
30	Crl.Rev.P./138/2021 WITH LCR 6 FILES, B/O	SAHARUDDIN ALI Versus THE STATE OF ASSAM AND ANR.	MR. R M CHOUDHURY MR M RAHMAN MR. J KALITA MR D KALITA	MR. B K BHAGAWATI MR. M HUSSAIN (R-2,3) S W HUSSAIN (R-2,3) PP, ASSAM
31	Crl.A./484/2023 WITH OFFICE NOTE, LCR 4 FILES, FIXED	MD. AFTAB UDDIN AND 4 ORS. Versus THE STATE OF ASSAM 2 ORS.	MR. A H ALAMGIR	MR. R A CHOUDHURY (r- 2) MR. R A MAZUMDER (r- 2) PP, ASSAM
32	I.A.(Crl.)/552/2023 WITH LCR 4 FILES, B/O in Crl.A./225/2023	SHAH ALAM KHAN @ SHAH ALOM KHAN Versus THE STATE OF ASSAM AND ANR.	MR H R A CHOUDHURY MR. A M AHMED MR. A AHMED MR. I U CHOWDHURY	PP, ASSAM
	WITH Crl.A./225/2023	SHAH ALAM KHAN @ SHAH ALOM KHAN Versus THE STATE OF ASSAM AND ANR.	MR H R A CHOUDHURY MR. A M AHMED MR. A AHMED MR. I U CHOWDHURY	PP, ASSAM
33	I.A.(Crl.)/1/2024 WITH LCR 4 FILES, FIXED in Crl.Rev.P./28/2017 WITH Crl.Rev.P./28/2017	3 NO. MATRI MANGAL SANCHAY Versus THE STATE OF ASSAM and ANR.	MR R CHAKRAVORTY MS. R. ENGJAIPI S RABHA	MR. S DAS MS R R MUZIB (R-2) PP, ASSAM
	WITH Crl.Rev.P./28/2017	DEEPA DEKA Versus THE STATE OF ASSAM and ANR.	MR.S DAS MS.K DAS	MR.P K KALITA(R-2) MRR CHAKRABORTY(R-2) PP, ASSAM MR.M CHALIHA(R-2)
34	Crl.Pet./248/2024 FIXED	EKSED ALI Versus THE STATE OF ASSAM AND ANR	MR. A PARAMANIK P. KALITA	PP, ASSAM
35	Crl.Pet./276/2024 FIXED	AYNUL HAQUE LASKAR AND 2 ORS Versus THE STATE OF ASSAM AND ANR	MR. M KHAN MS J AKTAR	PP, ASSAM
<u>HEARING</u>				
36	Crl.A./138/2010 WITH LCR 5 FILES, P.B.-1, FIXED	UNION OF INDIA, Versus BALWINDER SINGH and ANR,	MR.S C KEYAL MRD C CHAKRABORTY C.G.C. ASSTT.S.G.I.	MR. D GOGOI(AMICUS CURIAE)
37	Crl.Pet./769/2021 WITH LCR 4 FILES(SCANNED COPY), FIXED	GOPAL PAUL Versus THE STATE OF ASSAM AND 3 ORS	MR J C GAUR MR. U J SAIKIA MS M DAS MS. M GAUR	PP, ASSAM
38	Crl.Rev.P./550/2022 WITH LCR 1 FILE(SCANNED COPY), B/O	MANOJ SHARMA Versus THE STATE OF ASSAM AND ANR	MR. S K SINGH MR B PUSHILAL	MS B R A SULTANA (LEGAL AID COUNSEL FOR R-2) PP, ASSAM
39	Crl.A./28/2023 WITH LCR 4 FILES, FIXED	KUNTHA RABHA @ KUNTA RABHA Versus THE STATE OF ASSAM AND ANR.	MR A K AHMED K SHIKDER	MR. U CHOUDHURY (LEGAL AID COUNSEL FOR R2) PP, ASSAM

	WITH I.A.(CrI.)/87/2023 in CrI.A./28/2023	KUNTHA RABHA @ KUNTA RABHA Versus THE STATE OF ASSAM AND ANR.	MR A K AHMED K SHIKDER	PP, ASSAM
40	I.A.(CrI.)/443/2023 FIXED in CrI.Rev.P./4708/2023	UTTAR KAMPITH MAHAVIDYALAYA (SR) JAGARA Versus PUNIT JALAN AND ANR	MR. J I BORBHUIYA MS F BEGUM MR. L MOHAN	MR S N KRISHNATRAYA (R-1) MR. S CHAMARIA (R-1) MR A N SARMAH (R-1)
	WITH CrI.Rev.P./4708/2023 (Filing Number)	UTTAR KAMPITH MAHAVIDYALAYA Versus PUNIT JALAN AND ANR. H	MR J I BARBHUIYA	
	WITH I.A.(CrI.)/455/2023	UTTAR KAMPITH MAHAVIDYALAYA (SR) JAGARA Versus PUNIT JALAN AND ANR	MR J I BARBHUIYA MS F BEGUM MR. L MOHAN	MR S N KRISHNATRAYA MR. S CHAMARIA (R-1) MR A N SARMAH(R-1) MR M M ZAMAN(R-1)
41	CrI.Pet./808/2023 WITH LCR 2 FILES(SCANNED COPY), FIXED	ABHISHEK SUREKA AND 3 ORS. Versus THE STATE OF ASSAM AND ANR	MR. BHASKAR DUTTA, SENIOR ADVOCATE MR. SAILENDRA DEKA MR JITENDRA DAS	MR G N SAHEWALLA (r-2) MR. N HASAN (r-2) MR. A HASAN (r-2) MR M SAHEWALLA (r-2) MS. S. TODI (r-2) MR H K SARMA (r-2) MS T J SAHEWALLA (r-2) A ALI (r-2) PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 02/04/2024

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1)	MR. B BARMAN	02-04-2024	To	02-04-2024
2)	MR. I HUSSAIN	26-02-2024	To	10-04-2024
3)	MS. T GOSWAMI	29-02-2024	To	10-04-2024
4)	MR. O P BHATI	11-03-2024	To	07-04-2024
5)	MR H R A CHOUDHURY	14-03-2024	To	10-04-2024
6)	MD. I HUSSAIN	18-03-2024	To	15-04-2024
7)	MR. B NATH	22-03-2024	To	05-04-2024
8)	MR S K KEJRIWAL	03-04-2024	To	23-04-2024
9)	MS S KEJRIWAL	03-04-2024	To	23-04-2024
10)	MR. K P PATHAK	22-03-2024	To	05-04-2024
11)	MR. C CHOWDHURY	22-03-2024	To	18-04-2024
12)	MR. P N CHOUDHURY	01-04-2024	To	04-04-2024
13)	MR. M SARANIA	01-04-2024	To	03-04-2024
14)	MR. N SHARMA	04-04-2024	To	04-04-2024
15)	MR. S SARMA	05-04-2024	To	05-04-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

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10:15 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Tuesday,2nd April 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE MRIDUL KUMAR KALITA

COURT NO: 24

[CRIMINAL BENCH]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>MOTION (BA)</u>			
1 Bail Appln./953/2024	ANOWAR HUSSAIN AND ANR. Versus THE STATE OF ASSAM	MR. A AHMED MR. M A CHOUDHURY U U KHAN MR A AHMED	PP, ASSAM
2 Bail Appln./954/2024	PAN GOBINDRA RAJBANGSHI Versus THE STATE OF ASSAM	MR. D CHUTIA MR SAURADEEP DEY	PP, ASSAM
3 Bail Appln./957/2024	SRI. CHANDRA BHUSHAN JHA Versus DIRECTOR OF REVENUE INTELLIGENCE	MS. K DEY MR. D SUTRADHAR	SC, DRI
<u>MOTION</u>			
4 Crl.Pet./372/2024	DIPTENDU BANERJEE Versus THE STATE OF ASSAM AND ANR	MR K AGARWAL MR. M DAS	PP, ASSAM
5 AB/844/2024	AJJUL HOQUE Versus THE STATE OF ASSAM	MR M HOQUE MR. R A CHOUDHURY	PP, ASSAM
6 AB/847/2024	MURSHIDA KHATUN Versus THE STATE OF ASSAM	MR. B K DAS MS. P DAS	PP, ASSAM
<u>ADMISSION</u>			
7 Crl.Pet./537/2023 WITH LCR 2 FILES, FIXED	TARUN NANDY AND ANR Versus THE STATE OF ASSAM AND ANR	MR B P BORAH MR P J DUTTA MR R S RONGHANG MISS. J GOGOI	MR A TEWARI (R-2) MS G DUGAR (R-2) MS. C DUTTA (R-2) MS. K HAZARIKA MS. D SHARMA (R-2) MS. M BAISHYA (R-2) PP, ASSAM
8 Crl.Pet./822/2023 WITH LCR 2 FILES(SCANNED COPY), FIXED	ABDUL KADIR Versus THE STATE OF ASSAM AND ANR	MR. S P CHOUDHURY MS B DEVI MS. M BORA DR K PANDAV MR. S. J. SARKAR	MR. M SHARMA (r-2) MS. S YASMIN (r-2) PP, ASSAM
9 Crl.Pet./1195/2023 FIXED	DHRUBA JYOTI DAS Versus THE STATE OF ASSAM	MS S DAS MR. R CHOUDHURY MR. R CHOUDHURY MS. H DAS	PP, ASSAM

BAIL HEARING (BA)

10	Bail Appln./4335/2023 WITH CASE RECORD(SCANNED COPY)	RUYEL UDDIN @ JAKIR UDDIN @ JAHIR UDDIN Versus THE STATE OF ASSAM	MR. A AHMED U U KHAN MR A AHMED	PP, ASSAM
11	Bail Appln./4465/2023 WITH SCANNED COPY OF LCR.	ABDUL KHALIQUE Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. A AHMED MR. M A CHOUDHURY	PP, ASSAM
12	Bail Appln./91/2024 WITH CASE RECORD(SCANNED COPY), OFFICE NOTE, FIXED	SUJIT NATH Versus THE STATE OF ASSAM	MR SISHIR DUTTA MR. S DUTTA MR P BORA MR. K UPAMANNYA	PP, ASSAM
13	Bail Appln./449/2024 WITH CASE RECORD(SCANNED COPY), FIXED	RABI AHMED BARBHUIYA Versus UNION OF INDIA.	MS. S K NARGIS MS S BEGUM MS N SULTANA	SC, NCB
14	Bail Appln./468/2024 WITH CASE RECORD(SCANNED COPY), OFFICE NOTE	IKRAM HUSSAIN Versus THE STATE OF ASSAM	MR. A AHMED MR. M A CHOUDHURY MR A AHMED	PP, ASSAM
15	Bail Appln./506/2024 WITH CASE RECORD(SCANNED COPY)	NAZRUL ISLAM Versus THE STATE OF ASSAM	MR SISHIR DUTTA MR P KATAKI MS S MOCHAHARI MR S DUTTA	PP, ASSAM
16	Bail Appln./533/2024 WITH SCANNED COPY OF CASE RECORD.	OINAM LAKHIKANTA SINGH Versus UNION OF INDIA	MS. S K NARGIS MR. K SINGHA MS S BEGUM MS N SULTANA	SC, NCB
17	Bail Appln./724/2024 FIXED	JAHUL KHAN AND 2 ORS Versus THE STATE OF ASSAM	MS. A. MEDHI	PP, ASSAM
18	Bail Appln./733/2024 FIXED	KAJAL DEBNATH Versus UNION OF INDIA	MS. S K NARGIS MS S BEGUM MS N SULTANA	SC, NCB
19	Bail Appln./772/2024 FIXED	GOBINDA BRAHMA Versus THE STATE OF ASSAM	TUN RAJKHOWA	PP, ASSAM
20	Bail Appln./774/2024 FIXED	MOHIBUL SIKDAR Versus THE STATE OF ASSAM	MR. A M KHAN	PP, ASSAM
21	Bail Appln./781/2024 WITH OFFICE NOTE, FIXED	ROHMAT HUSSAIN @ AKMOL HUSSAIN Versus THE STATE OF ASSAM	MD. A J ATIA MS J MARIYAM MS A H ATIA	PP, ASSAM
22	Bail Appln./806/2024 FIXED	MANASH CHALIHA Versus THE STATE OF ASSAM	MR G PHUKAN MS A GOGOI	
23	Bail Appln./866/2024 FIXED	MD. INAMUL ALI Versus THE STATE OF ASSAM	MR. B CHOWDHURY MR D L NATH	
24	Bail Appln./918/2024 FIXED	SRI KRISHNA NAND UPADHYAY Versus THE STATE OF ASSAM	MR D TALUKDAR MR. U K BARMAN MR P DAS MS P MISHRA MS N BARUAH	PP, ASSAM

BAIL HEARING

25	AB/1867/2023 FIXED	ABUL FAZAL AHID Versus THE STATE OF ASSAM	MR. A R SIKDAR MR. S I TALUKDAR J A SIKDAR	PP, ASSAM
26	AB/3902/2023 FIXED	ANJARI ISLAM Versus THE STATE OF ASSAM	MR S M ABDULLAH P MS F HUSSAIN MR. S RAHMAN MD R ISLAM MD IMRAN	PP, ASSAM
27	AB/354/2024 FIXED	RAKESH KUMAR JAIN Versus THE STATE OF ASSAM	MR. C BORUAH MR A BORUAH MR G K DEKA MR C GOGOI MR. A M BARUAH S RABHA	PP, ASSAM

28	AB/684/2024 FIXED	CHANDAN KUMAR HALOI Versus THE STATE OF ASSAM	MS. S NAZNEEN MR. K M HASSAN	PP, ASSAM
29	AB/723/2024 FIXED	MUJIBUR RAHMAN Versus THE STATE OF ASSAM	MR. D SARMAH S. J. SAHARIAH B. D. KAKATI	MR. N J DUTTA PP, ASSAM
ORDERS				
30	I.A.(CrI.)/1178/2023 WITH OFFICE NOTE, LCR 4 FILES, FIXED in CrI.A./446/2023	DOLEN DAS Versus THE STATE OF ASSAM AND ANR.	MR. M U MAHMUD MR S H MAHMUD MR S ISLAM MR. S. SUR MR S AFRIDI	MS. T BEGUM (R-2) PP, ASSAM
	WITH CrI.A./446/2023	DOLEN DAS Versus THE STATE OF ASSAM AND ANR.	MR. M U MAHMUD MR S H MAHMUD MR S ISLAM MR. S. SUR MR S AFRIDI	MS. T BEGUM (R-2) PP, ASSAM
HEARING				
31	CrI.Pet./625/2011	JITU DEY and ANR. Versus THE STATE OF MIZORAM AND ANR	MS.M BARMAN MR.M ISLAM	MS.M KECHU MR.T KHRO PP, MIZORAM
32	CrI.A./213/2012 WITH LCR 6 FILES	RABEN KALITA Versus THE STATE OF ASSAM	MR.B K MAHAJAN MR.P K DAS MR.R ALI MRN J DAS MR.A CHOUDHURY	PP, ASSAM
33	CrI.Pet./1310/2018 FIXED	SMT. MAMONI BAYAN AND 2 ORS. Versus THE STATE OF ASSAM AND ANR.	MR. DITUL DAS MR. R RAHMAN	PP, ASSAM
34	CrI.A./84/2019 WITH LCR 2 FILES, B/O	SRI DHIRAJ SARMA Versus SRI KAKIL NAMASUDRA	MR H K SARMA	MR. S ROY MR R DAS MR R DAS
35	CrI.A./120/2020 WITH LCR 4 FILES, OFFICE NOTE, P.B.-1, B/O WITH I.A.(CrI.)/278/2020 in CrI.A./120/2020	MELASON MARAK Versus THE STATE OF ASSAM AND ANR	MR. T DEURI MS B HAZARIKA	PP, ASSAM
36	CrI.Rev.P./20/2022 WITH LCR 3 FILES, B/O	ANURUPA BORA Versus THE STATE OF ASSAM AND ANR	MR. S MUNIR MR S M ABDULLAH P MR. S RAHMAN MD R ISLAM MS R R MUZIB	MR T H HAZARIKA (R-2) MR. A GANGULY (R-2) MS. M DAS (R-2) MR M CHETIA (R-2) MR A RASHID (R-2) MR. K ISLAM (R-2) MR T CHHETRI (R-2) MR N AHMED (R-2) PP, ASSAM
37	CrI.Pet./455/2022 WITH LCR 1 FILE(SCANNED COPY), B/O	HITESH DEKA @ MUSHAHARI Versus SMT. JINU DEKA	MR. Y S MANNAN MR N J DUTTA MS N DEKARAJA	MR M AHMED MR A. ALI N. CHOUDHURY
38	CrI.A./351/2023 WITH LCR 3 FILES, FIXED WITH I.A.(CrI.)/888/2023 in CrI.A./351/2023	BUNU SWARGIARY Versus THE STATE OF ASSAM AND ANR.	MR. A BHATTACHARYA MS. K MALAKAR MR. A BHATTACHARJEE	PP, ASSAM
39	CrI.Pet./776/2023 FIXED WITH I.A.(CrI.)/1169/2023 in CrI.Pet./776/2023	NIRUPAMA SAIKIA AND ANR. Versus ANZITA SAIKIA AND ANR	MR. S P ROY JYOTISH DAS MS. R MAHANTA	MRS A SAIKIA (RESPONDENT-IN-PERSON)
		ANZITA SAIKIA, Versus NIRUPAMA SAIKIA AND ANR.	PETITIONER IN PERSON	MR. S P ROY

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LEAVE NOTE OF ADVOCATES FOR 02/04/2024

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1)	MR. B BARMAN	02-04-2024	To	02-04-2024
2)	MR. I HUSSAIN	26-02-2024	To	10-04-2024
3)	MS. T GOSWAMI	29-02-2024	To	10-04-2024
4)	MR. O P BHATI	11-03-2024	To	07-04-2024
5)	MR H R A CHOUDHURY	14-03-2024	To	10-04-2024
6)	MD. I HUSSAIN	18-03-2024	To	15-04-2024
7)	MR. B NATH	22-03-2024	To	05-04-2024
8)	MR S K KEJRIWAL	03-04-2024	To	23-04-2024
9)	MS S KEJRIWAL	03-04-2024	To	23-04-2024
10)	MR. K P PATHAK	22-03-2024	To	05-04-2024
11)	MR. C CHOWDHURY	22-03-2024	To	18-04-2024
12)	MR. P N CHOUDHURY	01-04-2024	To	04-04-2024
13)	MR. M SARANIA	01-04-2024	To	03-04-2024
14)	MR. N SHARMA	04-04-2024	To	04-04-2024
15)	MR. S SARMA	05-04-2024	To	05-04-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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[For Tuesday,2nd April 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE N. UNNI KRISHNAN NAIR

COURT NO: 26

[CIVIL BENCH-II]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
DELIVERY OF ORDER			
1	I.A.(Civil)/2118/2023 in WP(C)/6674/2022	DIPTI PRASAD PEGU AND 3 ORS. Versus SMT. UMALATA DOLEY PEGU AND 8 ORS.	MRS K DEVI MS S A KHALIFA GA, ASSAM MR H I CHOUDHURY SC, SEC. EDU.
	WITH WP(C)/6674/2022	SMT. UMALATA DOLEY PEGU Versus THE STATE OF ASSAM AND 11 ORS	GA, ASSAM MRS. K DEVI (r-7 to 10) MS S A KHALIFA (r-7 to 10) MS. B. BANIA (r-7 to 10) SC, SEC. EDU.
TOP OF THE LIST			
2	WP(C)/694/2013 FIXED	ANUP KUMAR SAIKIA Versus THE STATE OF ASSAM AND 6 ORS	GA, ASSAM MR.S C BISWAS MS.L HAZARIKA ASSTT.S.G.I.
3	WP(C)/985/2013 FIXED	SANTANU ADHIKARI Versus THE STATE OF ASSAM AND 2 ORS	MR.P J PHUKAN MR.H BARUAH MSA B PHUKAN SC, P AND R.D. GA, ASSAM
4	WP(C)/2894/2013 FIXED	DASHARATH MALAKAR Versus THE UNION OF INDIA and 4 ORS	MR. S C KEYAL MR.R SHARMA MR. K GOGOI ASSTT.S.G.I. ASSTT.S.G.I.
5	WP(C)/325/2014 FIXED	GUNADHAR UZIR and 2 ORS. Versus THE UNION OF INDIA and 2 ORS	C.G.C. MR.J DEKA MR.C K S BARUAH MS.A DAS ASSTT.S.G.I.
6	WP(C)/1885/2014	AVINASH KUMAR Versus THE UNION OF INDIA and 4 ORS	MR.S K MEDHI MR.M KHATANIAR MR.A DAS MR.S SAIKIA MR.P J SAIKIA MR.S R RABHA MRU SARMA MR.R BAISHYA MS.B GOGOI MR.P MEDHI MRS.K M TALUKDAR MR.C TALUKDAR MR. R MAZUMDAR MRS A GAYAN MR.D K SAIKIA C.G.C. MR.M PHUKANR-1to5 ASSTT.S.G.I.

7	WP(C)/2738/2014 FIXED	BISHAN SINGH PINGAL and 13 ORS Versus THE UNION OF INDIA and 6 ORS	MR. I H SAIKIA MS. S KANUNGOE MR. K KALITA MR. M R CHOUDHURY	C.G.C. MR.B CHAKRAVARTY ASSTT.S.G.I.
8	WP(C)/2811/2014 FIXED	APURBA DEKA Versus THE STATE OF ASSAM AND 5 ORS	MR.B K DAS MRG JALAN	MS N NATH (R5) GA, ASSAM MR. M DUTTA (R5)
9	WP(C)/3036/2014	SMTI PRAGATI DEKA and ANR. Versus THE STATE OF ASSAM AND 6 ORS	MR.C BARUAH MS.J CHAKRABORTY MR.B K KAR MR.R K TALUKDAR MRSD HAZARIKA MS.C DEKA MR. S J PHUKAN	GA, ASSAM MR.U K DEKA(R-6) MS.P BORAH(R-6) MR.S BORTHAKUR(R-6) SC, FINANCE
10	WP(C)/3812/2014	SMT. PRATEEKSHA BARMAN Versus THE STATE OF ASSAM AND 5 ORS	MR.S BANIK MRG JALAN	MR.P J PHUKAN GA, ASSAM MR.R DUBEY MR.K GOSWAMI MR.P M TALUKDAR SC, P C B A
11	WP(C)/3862/2014	PARITOSH KUMAR DAS Versus STATE BANK OF INDIA and 4 ORS	MR.S K GHOSH	MR.S S SHARMA MR.B J MUKHERJEE MRA SHARMA
12	WP(C)/3942/2014	SMTI PADUMI RAJKHOWA Versus THE STATE OF ASSAM AND 4 ORS	MR.A K SHARMA MR.S P DEKA MR.B KALITA MS. D SHARMA	GA, ASSAM
13	WP(C)/4132/2014	ASWINI MAHANTA and 4 ORS. Versus THE STATE OF ASSAM AND 3 ORS	MR.U K DAS MRS.B D SARMA MS.D TALUKDAR	GA, ASSAM SC, FOREST MR.L N DIHINGIA
14	WP(C)/4133/2014	RITURAJ SOLANKI Versus THE UNION OF INDIA and 7 ORS	MR.D CHAKRABARTY MR.S R BORUAH	C.G.C. MR.K K PARASAR(R-1 to 8) ASSTT.S.G.I.
15	WP(C)/1272/2015	RAHIZUDDIN DEWAN Versus THE STATE OF ASSAM AND 5 ORS	MR.P K TALUKDAR MR.K R PATGIRI MS.C DAS	MR.B GOGOI(R-6) SC, SECONDARY EDUCATION(R2-5)
16	WP(C)/3043/2015	SMTI BARNALI DEKA Versus THE STATE OF ASSAM and 2 ORS,	MR.M BISWAS MR.R GOGOI MR.S DUTTA MR.H KAKATI	MR.B P BORAH(R-3) MRSR BORAH(R-3) MRB TAID(R-3) SC, HIGHER EDUCATION MR.P J DUTTA(R-3)
<u>MOTION</u>				
17	WP(C)/1567/2024 PART-HEARD, FIXED	JULIUS HUSSAIN Versus THE STATE OF ASSAM AND 4 ORS	MR. S AHMED MR M RAHMAN MS. M. KHATUN MS N AKTAR P KALITA	SC, ELEM. EDU GA, ASSAM
18	WP(C)/6676/2023 B/O	RISHI HARIT Versus THE UNION OF INDIA AND 4 ORS	MR. S C KEYAL	MR. R P KAKOTI SR. ADV. (SC, IIT GUWAHATI, R2-R5) MR A B DEY (SC, IIT GUWAHATI, R2-R5) MR. S SUTRADHAR (SC, IIT GUWAHATI, R2-R5) SC, IITG DY.S.G.I.
19	WP(C)/6680/2023 B/O	BHAVESH SHARMA Versus THE UNION OF INDIA AND 4 ORS	MR. S C KEYAL	MR. R P KAKOTI SR. ADV. (SC, IIT GUWAHATI, R2-R5) MR A B DEY (SC, IIT GUWAHATI, R2-R5) MR. S SUTRADHAR (SC, IIT GUWAHATI, R2-R5) SC, IITG DY.S.G.I.
20	WP(C)/636/2024 FIXED	JAHID ALAM Versus THE STATE OF ASSAM AND 5 ORS	MR. S C BISWAS MR. H A TALUKDAR MS. P S LASKAR MS. U NANDA MS. J GHOSH	SC, N M C SC. MEDICAL

ADMISSION

21	WP(C)/2793/2020 FIXED	PRASANTA SAIKIA AND 6 ORS. Versus THE STATE OF ASSAM AND 7 ORS.	MR A R BHUYAN MR. S RANA	GA, ASSAM SC, EDU SC, FINANCE
22	WP(C)/5962/2021 FIXED	ABDUL MONNAF Versus THE STATE OF ASSAM AND 6 ORS.	MR. J LASKAR MR R DAS	SC, ELEM. EDU GA, ASSAM
WITH				
23	WP(C)/5799/2021	TASLIMA BEGUM Versus THE STATE OF ASSAM AND 6 ORS	MR. J LASKAR	SC, ELEM. EDU GA, ASSAM MR. R MAZUMDAR, SC, DEPTT. OF SCHOOL EDUCATION
24	WP(C)/1684/2022 FIXED	DIMBESWAR GOGOI Versus THE STATE OF ASSAM AND 6 ORS.	MR. S ROY MR. M H LASKAR MR F ABDULLAH MR M HOSSAIN	SC, ELEM. EDU GA, ASSAM MR. N BORAH (r-6) MR. P D NAIR(R-7) MR. A CHETRY (R-7) MR G ALAM (R-7) MR. H ROHMAN (R-7) S R A NASER (R-7) MR H MAZUMDER (r-6) MS S GOYAL (R-7)
25	WP(C)/2731/2023 B/O	ABDUL JALIL MAZUMDER Versus THE STATE OF ASSAM AND 6 ORS	MR. A M BARBHUIYA MS S R MAZARBHUIYA MS A BEGUM S. M. ZINNA	SC, ELEM. EDU MR. A K DUTTA (R-6, 7) MR. F E CHOUDHURY (R-6, 7)
26	WP(C)/4597/2023 FIXED	RAFIQUR RAHMAN SHEIKH AND 2 ORS Versus THE STATE OF ASSAM AND 5 ORS	MR S BORTHAKUR MR SAURADEEP DEY	SC, SEC. EDU. SC, SEBA
27	WP(C)/6530/2023 B/O	SASHIAKUM P MARAK Versus THE UNION OF INDIA AND 4 ORS	MR. S C KEYAL	MR. R P KAKOTI SR. ADV. (SC, IIT GUWAHATI, R2-R5) MR. K GOGOI MR A B DEY (SC, IIT GUWAHATI, R2-R5) MR. S SUTRADHAR (SC, IIT GUWAHATI, R2-R5) SC, IITG DY.S.G.I.
28	WP(C)/6531/2023 B/O	ROHITASH SARAN Versus THE UNION OF INDIA AND 4 ORS	MR. S C KEYAL	MR. R P KAKOTI SR. ADV. (SC, IIT GUWAHATI, R2-R5) MR. K GOGOI MR H GUPTA MR A B DEY (SC, IIT GUWAHATI, R2-R5) MR. S SUTRADHAR (SC, IIT GUWAHATI, R2-R5) DY.S.G.I. SC, IIT

ORDERS

29	Cont.Cas(C)/39/2022 FIXED, WITH Cont.Cas(C)/96/2022 (D/O)	ABDUL HAI AND 8 ORS Versus PREETOM SAIKIA AND ORS.	MR. A K HUSSAIN MR. B HUSSAIN MR A HAQUE	MR. D SAIKIA MR. P K BORAH MR B KAUSHIK
30	Cont.Cas(C)/324/2022 FIXED	MD. HELAL UDDIN AHMED Versus SMT. BIJOYA CHOUDHURY AND ANR.	MRS A BUJARBARUAH MS N DAS	MR. P K BORAH MR. N J KHATANIAR (R-1,2) MR. N J KHATANIAR (R-1,2) MS. N PHUKAN (R-1,2)
31	WP(C)/6818/2022 FIXED	ABDUR RAHIM Versus THE STATE OF ASSAM AND 5 ORS	MR A A DEWAN MS S RAJBONGSHI A. H. AHMED	GA, ASSAM SC, SEC. EDU.
WITH				
	I.A.(Civil)/226/2023 in WP(C)/6818/2022	AMINUL HOQUE Versus ABDUR RAHIM AND 5 ORS.	Mr M U Ahmed MR F HAQUE	GA, ASSAM SC, SEC. EDU.
32	WP(C)/845/2023 FIXED	PABITRA BORA Versus THE STATE OF ASSAM AND 4 ORS	MS. S PARVEEN MR. N BARUAH	SC, ELEM. EDU GA, ASSAM SC, SEC. EDU.

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LEAVE NOTE OF ADVOCATES FOR 02/04/2024

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1)	MR. B BARMAN	02-04-2024	To	02-04-2024
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12)	MR. P N CHOUDHURY	01-04-2024	To	04-04-2024
13)	MR. M SARANIA	01-04-2024	To	03-04-2024
14)	MR. N SHARMA	04-04-2024	To	04-04-2024
15)	MR. S SARMA	05-04-2024	To	05-04-2024



सत्यमेव जयते

THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:15 AM to 1:00 PM**2:00 PM to 4:30 PM****[For Tuesday,2nd April 2024]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]**BEFORE:****HONOURABLE MR. JUSTICE KAUSHIK GOSWAMI****COURT NO: 27****[CIVIL BENCH-IV AND V]**

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
- PRONOUNCEMENT OF JUDGEMENT / ORDER -			
1 WP(C)/5858/2018 AT 2:00 PM	ASSAM GAS COMPANY LTD. Versus THE STATE OF ASSAM AND 2 ORS.	DR. A SARAF MR. P BARUAH MR. S P SHARMA MR. Z ISLAM MR. P DAS	SC, FINANCE AND TAXATION MR D SAIKIA
MOTION (BA)			
2 Bail Appln./949/2024	JABED ALI SHEIKH @ JABED ALI Versus THE STATE OF ASSAM	MR. M U MAHMUD MRS. M SAIKIA MR S H MAHMUD MR S ISLAM MS. D BORA MS. B CHETIA	PP, ASSAM
3 Bail Appln./952/2024	TAHAZZAL ALI Versus THE STATE OF ASSAM	MR. A M BORA MR. D K BAIDYA MS. C CHOUDHURY	PP, ASSAM
MOTION			
4 AB/848/2024	SORHAB ALI AND 3 ORS. Versus THE STATE OF ASSAM	MR. B C DAS MR. S H RAHMAN MR. M S MONDAL	PP, ASSAM
5 AB/850/2024	CHABDER ALI AND 2 ORS. Versus THE STATE OF ASSAM	MR. B C DAS MR. S H RAHMAN MR. M S MONDAL	PP, ASSAM
ADMISSION			
6 WP(C)/6399/2017 FIXED	THE MANAGEMENT OF HINDUSTAN UNILEVER LTD. P.P.F. Versus THE STATE OF ASSAM and 5 ORS.	MR.N DUTTA MR. S DEKA MR.B DUTTA MS.J BORO MR.D TUMUNG	GA, ASSAM MR. A K DEKA MR. A K DEKA MR. R SARKAR,R MR. B DAS,R MS. R BARMAN,R
7 WP(C)/7421/2017 FIXED, WITH LCR	BOKAJAN SHARBA JANIN KALIBARI COMMITTEE Versus THE UNION OF INDIA and 7 ORS.	MR.A L MANDAL MR.S SINHA MR.S B PRASAD	GA, ASSAM B SHARMA, SC. RLY.ADV. MR. B SARMA SC, NF RLY
8 WP(C)/1393/2019 FIXED	SULEKA KHATUN AND 2 ORS. Versus THE STATE OF ASSAM AND 4 ORS.	MR. M AHMED MR. M HASHAN	GA, ASSAM SC, A S T C

9	WP(C)/18/2020 FIXED	JITEN DAS Versus THE STATE OF ASSAM AND 10 ORS.	MR Z ALAM MR. N D SARMA MR E U AHMED MS. S NAZNEEN	MR. B. GOGOI, GA, ASSAM PP, ASSAM SC, C B I
10	WP(C)/6273/2021 FIXED	M/S JSVM PLYWOOD INDUSTRIES LTD Versus THE UNION OF INDIA AND 3 ORS.	MS. M L GOPE MS. N HAWELIA MS. N GOGOI MS S SHARMA	MR. C K S BARUAH (C.G.C.) ASSTT.S.G.I. SC, INCOME TAX
11	WITH WP(C)/5970/2022	M/S JSVM PLYWOOD INDUSTRIES LTD., Versus THE UNION OF INDIA AND 2 ORS.	MS. M L GOPE MS. N HAWELIA MS. N GOGOI	MR. S C KEYAL (SR. S.C., CBDT, IT (NER), R2, R3) MR H GUPTA ASSTT.S.G.I.
	WITH I.A.(Civil)/73/2024 in WP(C)/5970/2022	M/S JSVM PLYWOOD INDUSTRIES LIMITED Versus THE UNION OF INDIA AND 2 ORS.	MS. M L GOPE MS. N HAWELIA	SC, GST
	WITH I.A.(Civil)/74/2024 in WP(C)/5970/2022	M/S JSVM PLYWOOD INDUSTRIES LTD., Versus THE UNION OF INDIA AND 3 ORS.	MS. M L GOPE MS. N HAWELIA	SC, GST
	WITH I.A.(Civil)/75/2024 in WP(C)/5970/2022	M/S JSVM PLYWOOD INDUSTRIES LTD., Versus THE UNION OF INDIA AND 3 ORS.	MS. M L GOPE MS. N HAWELIA	SC, GST
HEARING				
12	WP(C)/5642/2015	M/S EASTERN INFRATECH Versus THE STATE OF ASSAM AND 4 ORS	MR.D SAIKIA MSM L GOPE MS.N HAWELIA MS.N GOGOI	SC, FINANCE & TAXATION(R1-5) MS.K DUTTA
13	WITH WP(C)/5644/2015	M/S EASTERN INFRATECH Versus THE STATE OF ASSAM AND 4 ORS	MR.D SAIKIA MSM L GOPE MS.N HAWELIA MS.N GOGOI	SC, FINANCE and TAXATIONR1-5 MS.K DUTTA
14	WITH WP(C)/5646/2015	M/S JAGDAMBAY ENTERPRISESINDIA PVT. LTD. Versus THE STATE OF ASSAM AND 4 ORS	MSM L GOPE MS.N HAWELIA MS.N GOGOI	SC, FINANCE and TAXATIONR1-5 MS.K DUTTA
15	WITH WP(C)/5647/2015	M/S JAGDAMBAY ENTERPRISES INDIA PVT. LTD. Versus THE STATE OF ASSAM AND 4 ORS	MSM L GOPE MS.N HAWELIA MS.N GOGOI	SC, FINANCE and TAXATIONR1-5 MS.K DUTTA
16	WITH WP(C)/5651/2015	M/S BRAHMAPUTRA UDYOG PVT. LTD. Versus THE STATE OF ASSAM AND 3 ORS	MSM L GOPE MS.N HAWELIA MS.N GOGOI	SC, FINANCE & TAXATION(R1-4) MS.K DUTTA
17	WITH WP(C)/5661/2015	M/S BRAHMAPUTRA UDYOG PVT. LTD. Versus THE STATE OF ASSAM AND 3 ORS	MS.N HAWELIA MS.N GOGOI MR.M L GOPE	SC, FINANCE & TAXATION MS.K DUTTAR1-4
18	WITH WP(C)/5670/2015	M/S JAGDAMBAY ENTERPRISES INDIA PVT. LTD. Versus THE STATE OF ASSAM AND 4 ORS	MSM L GOPE MS.N HAWELIA MS.N GOGOI	SC, FINANCE and TAXATIONR1-5 MS.K DUTTA
19	WITH WP(C)/5671/2015	M/S BRAHMAPUTRA UDYOG PVT. LTD. Versus THE STATE OF ASSAM AND 3 ORS	MSM L GOPE MS.N HAWELIA MS.N GOGOI	SC, FINANCE & TAXATION(R1-4) MS.K DUTTA
20	WITH WP(C)/5672/2015	M/S JAGDAMBAY ENTERPRISES INDIA PVT. LTD. Versus THE STATE OF ASSAM AND 4 ORS	MSM L GOPE MS.N HAWELIA MS.N GOGOI	SC, FINANCE & TAXATION(R1-5) MS.K DUTTA

21	WITH WP(C)/5673/2015	M/S SRK METALS AND PLASTICS PVT. LTD. Versus THE STATE OF ASSAM AND 3 ORS	MSM L GOPE MS.N HAWELIA MS.N GOGOI	SC, FINANCE & TAXATION MS.K DUTTA
22	WITH WP(C)/5718/2015	M/S SRK METALS AND PLASTICS PVT. LTD. Versus THE STATE OF ASSAM AND 3 ORS	MSM L GOPE MS.N HAWELIA MS.N GOGOI	SC, FINANCE and TAXATION
23	WP(C)/6535/2015	RAKIBUDDIN BORBHUYAN and 2 ORS. Versus THE ASSAM STATE TRANSPORT CORPORATION and 4 ORS	MS.S B CHOUDHURY MR.S K DAS MS.A BORA	MR.H K GOGOI(R- 6&7) MR.S K PANDEY(R- 6&7) MRSN BEGUMR- 6and7 SC, A S T C
24	WP(C)/6881/2015	PHANINDRA PATOR Versus UNION OF INDIA and 6 ORS,	MR.D SARMAH MR.M PHUKAN	MS.N MODI(R-2) MR.P P DAS(R-3) C.G.C. MR.H GUPTA(R-1) MR.R AHMED(R-3) MR.S DUTTA(R-2) MR.C SHARMA(R-2) MR.A KAKATIR-4 MR.SIDHANT DUTTA(R-2) ASSTT.S.G.I.
25	WP(C)/7518/2015 FIXED	AGRICULTURAL MARKETING BOARD EMPLOYEE'S ASSOCIATION Versus THE STATE OF ASSAM AND 3 ORS	MR.K N CHOUDHURY MR.M MAHANTA MS.R DEKA MR.J PATOWARY MS.A DEKA	GA, ASSAM AG, ASSAM SC, A S A M B SC, AGRI. DEPARTMENT
26	WP(C)/1822/2017	JATINDRA NATH DOLEY and ANR. Versus THE STATE OF ASSAM and 2 ORS.	MR.P K GOGOI MR.J P KACHARI	GA, ASSAM
27	WP(C)/2087/2017	GOPANJOY NAIDING and 12 ORS. Versus THE STATE OF ASSAM and 6 ORS.	MR.C BARUAH MR.D BARUA MR.B BARUAH	GA, ASSAM SC, NHAI MR. R K TALUKDAR (R-6) SC, N C HILLS
28	WP(C)/2265/2017	ANOWAR HUSSAIN and ANR Versus THE STATE OF ASSAM AND 18 ORS	MR.R C DAS MR.J C GOGOI MR.K KALITA MR.D HANDIQUE MR.N GOGOI MR.S C DAS MR.H KAKATI MRP BURAGOHAIN	MR.T J MAHANTA(R- 9&11) GA, ASSAM MR.J HANDIQUE- 9and11 MR.P J SAIKIA (R- 7,8,10,12&13) MR.P P DUTTA(R- 9&11) MR.K BARUAH(R- 7,8,10,12&13) MR.P BORDOLOI(R- 7,8,10,12&13)
	WITH I.A.(Civil)/2115/2017 in WP(C)/2265/2017	ANOWAR HUSSAIN and ANR Versus PRADAN BORUAH AND 18 ORS	MR.J C GOGOI MR.K KALITA MR.D HANDIQUE MR.N GOGOI MR.H KAKATI	MR.T J MAHANTA(R- 9&11) GA, ASSAM MR.J HANDIQUE(R- 9&11) MR.P J SAIKIA R- 7,8,10,12and13 MR.P P DUTTA(R- 9&11) MR.K BARUAH(R- 7,8,10,12&13) MR.P BORDOLOI(R- 7,8,10,12&13)

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15)	MR. S SARMA	05-04-2024	To	05-04-2024



The Gauhati High Court, At Guwahati

[High Court of Assam : Nagaland : Mizoram and Arunachal Pradesh]

[DAILY CAUSE LIST]

[FOR TUESDAY THE 2ND DAY OF APRIL, 2024]

BEFORE

HON'BLE MR. JUSTICE MRIDUL KUMAR KALITA

[**COURT NO: 24**]

[**AT 03:00 P.M.**]

[**COURT PROCEEDING OF THE FOLLOWING CASE
PERTAINING TO THE KOHIMA BENCH WILL BE
CONDUCTED THROUGH REMOTE VIDEO CONFERENCING
AT THE PRINCIPAL SEAT AT 3:00 PM**]

HEARING

- | | | | | |
|---|---|--|--|--------------|
| 1 | W.P.(CRL.) 11/2022
(PART-HEARD) | SHRI RICHARD YIMTO.IPS
VERSUS
THE STATE OF NAGALAND AND ANR | PRAVIR CHOWDHURY
PFOSEKHO PFOTTE
VIKHONO KISO | PP, NAGALAND |
| | WITH | | | |
| 2 | CRL.PET. 5/2021 | SHRI RICHARD YIMTO.IPS
VERSUS
THE STATE OF NAGALAND AND ANR | PRAVIR CHOWDHURY
PFOSEKHO PFOTTE
SASHIMONGLA JAMIR
TEMJENCHILA AIER | GOVT ADV NL |
| | WITH | | | |
| | I.A.(CRL.) 5/2022
IN CRL.PET. 5/2021 | SHRI RICHARD YIMTO.IPS
VERSUS
THE STATE OF NAGALAND AND ANR | PRAVIR CHOWDHURY
PFOSEKHO PFOTTE | |
| | WITH | | | |
| | I.A.(CRL.) 9/2022
IN CRL.PET. 5/2021 | SHRI RICHARD YIMTO.IPS
VERSUS
THE STATE OF NAGALAND AND ANR | PRAVIR CHOWDHURY
PFOSEKHO PFOTTE | GOVT ADV NL |
| | WITH | | | |
| 3 | CRL.PET. 27/2022 | SHRI RICHARD YIMTO.IPS
VERSUS
THE STATE OF NAGALAND AND ANR | PRAVIR CHOWDHURY
PFOSEKHO PFOTTE
VIKHONO KISO | GOVT ADV NL |